

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27420/2025	RABI MUNDA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	// () //	AOR20220001061C20250007
2	D-BLAPL/27424/2025	BALARAM PANDA VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	BINIKA /332 /2024 () //	AOR20220003666C202500024
3	D-BLAPL/27426/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KOTINANDA /162 /2025 () //	AOD20240000364C202500158
4	D-BLAPL/27427/2025	SRIKANTA SWAIN @ CHITTA RANJAN SWAIN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /780 /2025 () //	AOR20220001648C202500099
5	D-BLAPL/27428/2025	FIROZ KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /356 /2025 () //	AOD20240000364C202500159
6	D-BLAPL/27429/2025	DIPAK @ RAJA @ TINA GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /160 /2025 () //	AOR20220001648C202500100
7	D-BLAPL/27432/2025	KRISHNA CHANDRA MUNDA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	// () //	AOR20220001061C202500008
8	D-BLAPL/27434/2025	GANESH SINGH VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /149 /2025 () //	AOR20220003509C202500055
9	D-BLAPL/27437/2025	HEMANTA PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 () //	
10	D-BLAPL/27438/2025	CHANDAN BEHERA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	/ /0 () //	
11	D-BLAPL/27447/2025	PARAMANANDA BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /616 /2025 () //	

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12	D-BLAPL/27448/2025	BISWANATH SAMAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MARKAT NAGAR /153 /2025 () //	
13	D-BLAPL/27451/2025	AMARDEEP GHADEI @ PANDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /238 /2025 () //	
14	D-BLAPL/27460/2025 BLAPL/9372/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	JEYPORE TOWN /103 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000375/2023	AOR20220001390C202500053
15	D-BLAPL/27462/2025	GOPINATH DAS @ GOPINATHA DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	G.R.P.S.,SAMBALPUR /95 /2025 () //	
16	D-BLAPL/27466/2025	SYED AZGHAR VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 () //	
17	D-BLAPL/27467/2025	LAXMIDHAR ARUK VS STATE OF ODISHA	BISWARANJAN DALAI VS	HINDOL /151 /2025 () //	AOR20220003722C202500177
18	D-BLAPL/27469/2025	ACHYUTANANDA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MANIABANDHA /30 /2025 () //	AOD20220004450C202500024
19	D-BLAPL/27470/2025	MAKARU RANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINDHIKELA PS /165 /2024 () //	
20	D-BLAPL/27471/2025	FATERAM MAJHI @ PETLU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /65 /2025 () //	
21	D-BLAPL/27478/2025	BIDYA KATARI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	PATNAGARH /83 /2025 () //	
22	D-BLAPL/27482/2025	SIPU @ NARESH KHATUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BHADRAK TOWN /225 /2025 () //	
23	D-BLAPL/27484/2025	ANIL KUMAR BEHERA	BIJAYA KUMAR BEHERA 1	TIHIDI /208 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27491/2025	AKASH BAG	MOHAN BAG	CYBER CRIME AND ECONOMIC OFFENCES, KENDRAPOL, Bhubaneswar	AOR2022000323C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27492/2025	MANJOOR ALI	MANORANJAN KHATUA	DHARMASALA /87 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27494/2025	PRIYABRATA ROU TRAY @ PINTU	BIDESHI KUMAR GHADEI	CUTTACK SADAR /274 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27498/2025	PURIA @ PURUSOTTAM @ PURASTAM @ PARATAMA @ PINTU @ BILAL MISHRA-3	ASHIS KUMAR MISHRA	NAYAGARH SADAR /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27500/2025	SUMANT RAITA	ASHIS KUMAR MISHRA	MOHANA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27502/2025	MADHU MAJHI @ MARTINA	ASHIS KUMAR MISHRA	MOHANA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27505/2025	SAROJA SAHU	ARUN KUMAR NAYAK	NALCO /287 /2024	AOR20220001266C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27506/2025	RABI MAJHI	ASHIS KUMAR MISHRA	MOHANA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27507/2025	VIKASH KUMAR	MAHES DAS	KOTOAGARH /119 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27509/2025	MITU BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /413 /2025	AOR20220001631C202500243
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27511/2025	BENU MALLICK	SOUBHAGYA KUMAR DASH	MOHANA /25 /2019	AOR20220001631C202500242
		VS	VS	()	

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35	D-BLAPL/27515/2025	STATE OF ODISHA NABA @ PADMANABHA CHAND VS	AMITAV TRIPATHY VS	// PAIKMAL /110 /2025 ()	
36	D-BLAPL/27517/2025	STATE OF ODISHA LAXMIDHAR ROUTRA @ LAXMIDHAR ROUTRAY VS	AMITAV TRIPATHY VS	// BANAPUR P.S. /418 /2022 ()	
37	D-BLAPL/27523/2025	STATE OF ODISHA RAMA CHANDRA KHARA VS	ASIT KUMAR JENA VS	// KALIMELA /229 /2024 ()	
38	D-BLAPL/27525/2025	STATE OF ODISHA TAPAS DAS VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /37 /2025 ()	AOR20220003422C202500094
39	D-BLAPL/27544/2025	STATE OF ODISHA HARI JENA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ERASAMA /283 /2025 ()	
40	D-BLAPL/27555/2025	STATE OF ODISHA MANAS NAYAK VS	MAHES DAS VS	// / /0 ()	
41	D-BLAPL/27563/2025	STATE OF ODISHA BAPUJI NAIK VS	CHITTA RANJAN SAHU VS	// BHANJANAGAR /811 /2025 ()	
42	D-BLAPL/27566/2025	STATE OF ODISHA SUKADEB HANTAL VS	JUGALA KISHORE PANDA VS	// MATHILI /129 /2019 ()	
43	D-BLAPL/27572/2025	STATE OF ODISHA AMIT YADAV VS	JUGALA KISHORE PANDA VS	// / /0 ()	
44	D-BLAPL/27574/2025	STATE OF ODISHA SUMANTA CHOUDHURY VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /74 /2020 ()	
45	D-BLAPL/27575/2025	STATE OF ODISHA SUJAN MAJUMDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// ORKEL /175 /2025 () //	

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46	D-BLAPL/27576/2025	BIJU @ SANJAY PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /132 /2025 () //	
47	D-BLAPL/27577/2025	SUJIT KUMAR RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /153 /2025 () //	
48	D-BLAPL/27578/2025	PITABASA KAMIL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BAUNISUNI /121 /2025 () //	
49	D-BLAPL/27579/2025	BIJAY DHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /549 /2023 () //	
50	D-BLAPL/27582/2025	PANCHANAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE PST TALCHUA /82 /2025 () //	
51	D-BLAPL/27592/2025	NABA MALLICK @ RAJA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	KISSANNAGAR PS /183 /2025 () //	AOR20230000065C202500025
52	D-BLAPL/27597/2025	ANSUMAN ABHIJIT SAHOO @ RAJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /17 /2025 () //	
53	D-BLAPL/27600/2025	OM PRAKASH LOHAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /162 /2023 () //	AOR20220001615C202500181
54	D-BLAPL/27601/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
55	D-BLAPL/27602/2025	DEEPAK KUMAR DIGAL @ SAMEER VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /104 /2025 () //	
56	D-BLAPL/27603/2025	RADHESHYAM KARJI @ KARJEE VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /245 /2025 () //	
57	D-BLAPL/27605/2025	SUSANTA KUMAR PRADHAN	SANTOSH KUMAR MAHANTY	CYBER CRIME AND ECONOMIC OFFENCES, Bhubaneswar AOR20240001240C202500210	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/27606/2025	SARTHAK RANA	GOPAL KRISHNA NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/27607/2025	MUNA SANYASI @ SIDHANT	RUDRA NARAYAN PARIJA	RAJGANGPUR /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/27612/2025	SURYA NARAYAN @ SURYA PRADHAN	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/27613/2025	TAPAN KUMAR GOUDA	UMA CHARAN MISHRA	SHERAGADA /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/27617/2025	SATISH @ TATOO SATISH KUMAR	PRANGYA PANDA	BISSAMCUTTACK /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/27627/2025	NILANCHAL SAHU	BISWANATH PATNAIK	MOHANA /59 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/27635/2025	PINTU NAYAK	RABINDRANATH BARIK	NAYAGARH SADAR /211 /2025	AOR20220004220C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/27638/2025	SHARAT PRADHAN	PRASANTA KUMAR MOHANTY (2)	RAIRAKHOL /127 /2025	AOD20220001936C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/27639/2025	BINOD DEHERI @ DEHERY	KULDEEP MOHANTY	BHATILI /104 /2025	AOD20240000012C202500196
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/27652/2025	BIRA @ BIRENDRA MALLIK	BIKASH CHANDRA PARIJA	BINJHARPUR /377 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/27654/2025	PREM @ SONA BEG @ BECK	KULDEEP MOHANTY	BARGAON /89 /2015	AOD20240000012C202500197
		VS	VS	()	

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69	D-BLAPL/27655/2025	STATE OF ODISHA ARUN @ SWAYAMPRAKASH NAYAK VS	MANAS KUMAR CHAND VS	// KENDRAPARA SADAR /87 /2025 ()	
70	D-BLAPL/27657/2025	STATE OF ODISHA AJAY SUNDARA VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500073
71	D-BLAPL/27659/2025	STATE OF ODISHA SUSHIL NAIK VS	MANAS KUMAR CHAND VS	// BINIKA /83 /2025 ()	
72	D-BLAPL/27663/2025	STATE OF ODISHA SANATAN BISOI VS	RASHMI RANJAN MISHRA VS	// S.P.(CID-CRL),CUTTACK /6 /2025 ()	
73	D-BLAPL/27664/2025	STATE OF ODISHA ASUTOSH ROUL @ ASHUTOSH ROUL VS	ABHASH GARNAIK VS	// KANPUR /15 /2017 ()	
74	D-BLAPL/27668/2025	STATE OF ODISHA RANJAN MOHANTY VS	BISHNU PRASAD PRADHAN VS	// KHANDAGIRI P.S. /247 /2025 ()	
75	D-BLAPL/27670/2025	STATE OF ODISHA SANJAY KUMAR SAHOO VS	RAMAKANTA SAHOO VS	// KEONJHAR SADAR /315 /2025 ()	
76	D-BLAPL/27677/2025	STATE OF ODISHA SANATAN MUDULI VS	ACHYUTANANDA PATTANAIK VS	// RANPUR /187 /2025 ()	
77	D-BLAPL/27691/2025	STATE OF ODISHA ANUSAYA NAYAK @ SUMITRA NAYAK VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /288 /2024 ()	
78	D-BLAPL/27696/2025	STATE OF ODISHA PRIYA RANJAN SWAIN VS	PRAVASH CHANDRA JENA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /39 /2025 ()	
79	D-BLAPL/27698/2025	STATE OF ODISHA AKHILESH KUMAR YADAB VS	MANGU NANDY VS	// ORKEL /218 /2025 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/27701/2025	LAXMAN KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	TOMKA /137 /2025 () //	
81	D-BLAPL/27703/2025	FATAMA BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /169 /2021 () //	
82	D-BLAPL/27704/2025	NARAYAN PAPUL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /117 /2025 () //	
83	D-BLAPL/27705/2025	SANDEEP KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	HARICHANDANPUR /104 /2025 () //	
84	D-BLAPL/27708/2025	HASNI ALI VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 () //	
85	D-BLAPL/27709/2025	BIJAY DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 () //	
86	D-BLAPL/27711/2025	AJAYA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 () //	
87	D-BLAPL/27712/2025	PRATYUSH @ PRAKASH MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	DHENKANAL SADAR /478 /2025 () //	
88	D-BLAPL/27713/2025	KIRAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 () //	
89	D-BLAPL/27714/2025	BISWANATH SARANGIA @ SARANGIA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /109 /2025 () //	
90	D-BLAPL/27716/2025	RUHIM DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NAYAPALLI P.S. /446 /2025 () //	
91	D-BLAPL/27719/2025	MOTIRAJ BHATRA	ROHIT RANJAN RAY	DABUGAM /165 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/27720/2025	BHAGIRATHI PRADHAN	JYOTIRMAYA SAHOO	BANAPUR P.S. /313 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/27723/2025	RAJESH KEUT	BIJAYA KUMAR RAGADA	JONK /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/27725/2025	MOHAMMAD NASIR @ MAHAMAD NASIR @ MD.NASIR	BIRI MISHRA	DHENKANAL SADAR /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/27726/2025	SONU @ RANJIT MALIK	AKASH BHUYAN	RAJKANIKA /281 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/27732/2025	MD. DAUD	BIJAYA KUMAR RAGADA	BRAHMANITARANG /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/27736/2025	CHIRANJIBI JENA	PRASANTA KUMAR BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/27737/2025	MAHESWAR BEHERA	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/27739/2025	PRATAP KHEMUNDU	SOUMYA KANTA TRIPATHY	//	AOD20240000239C202500020
		VS	VS	()	
		State Of Odisha		//	
100	D-BLAPL/27741/2025	MAHENDRA KUMAR YADAV	HIMANSHU BHUSAN DASH	//	AOD20240000698C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/27742/2025	SURAJA MALIK @ SURAJ MALIK @ PETLU @ RANKAN	SKIZAFARULLA	KHAIRA /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/27744/2025	KHIRASINDHU BINDHANI	PVS Nanaji Achary	//	AOR20220000211C202500054
		VS	VS	()	

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103	D-BLAPL/27745/2025	The State Of Odisha SIBA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // 0 //	AOD20240000242C202500214
104	D-CMAPL/36055/2025	DR.HRUSIKESH MISHRA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
105	D-CMAPL/36059/2025	DR. SUMITA MISHRA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
106	D-CMAPL/36083/2025	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //	
107	D-CMAPL/36140/2025	SUBHABRATA JENA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	AOR20220001266C202500014
108	D-CMAPL/36278/2025	BARENDRA KUMAR PALEI VS STATE OF ODISHA	ADV. VS	// 0 //	
109	D-CMP/36091/2025 CMP/1414/2025	RAMESH LAL SAHU VS IQBAL SINGH GANDHI	SANJEEB CHAKRAVARTY VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) EC/0000001/2018	AOD20250000975C202500002
110	D-CMP/36092/2025 CMP/1416/2025	GIRISH CHANDRA ROUL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500195
111	D-CMP/36108/2025	SONU PERIWAL VS MANOJ AGARWAL	PRAJNA SARITA MOHANTY VS	// 0 //	
112	D-CMP/36111/2025	SAMARESH NAYAK VS DANIEL DAS	PRATAP CHANDRA CHHINCHANI VS	// 0 //	
113	D-CMP/36114/2025	BISWAJIT MOHANTY VS SUSANTA KUMAR MOHAPATRA	NILAKANTHA JUJHARSINGH VS	// 0 //	

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114	D-CMP/36190/2025	UTTAM NAIK @ NAYAK VS SUSANTA NAYAK	JUDHISTHIR SAHOO VS	// ()	AOD20220003315C202500061
115	D-CMP/36192/2025	K.BIJAYA BHARATI VS KENGUVA RANI @ K.RANI	UPENDRA KUMAR SAMAL VS	// ()	
116	D-CMP/36197/2025 CMP/1420/2025	M/S. NATIONAL ENTERPRISES, KEONJHAR VS M/S. MOHSHAKTI FORGING PVT. LTD., CUTTACK	SAILESH SAMANTARAY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) AT CUTTACK(Cuttack) CS/0000026/2024	
117	D-CMP/36206/2025 CMP/1417/2025	RAJENDRA KUMAR PANDA VS SURYA NARAYAN CHOUDHURY	ALOK KUMAR PANDA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000460/2012	
118	D-CMP/36211/2025 CMP/1418/2025	RAJENDRA KUMAR PANDA VS SURYA NARAYAN CHOUDHURY	ALOK KUMAR PANDA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000460/2012	
119	D-CMP/36227/2025	PURNA CHANDRA BARIK VS UMAKANTA JOTI	DWARIKA PRASAD MOHANTY VS	// ()	
120	D-CMP/36258/2025	GOURANG SAHOO VS HADUBANDHU SAHOO	BRAHMANANDA TRIPATHY VS	// ()	
121	D-CMP/36275/2025	BIDYADHARA BEHERA VS SAILENDRA DAS @ DHURBA DAS	SOURAV SUMAN BHUYAN VS	// ()	
122	D-CMP/36305/2025	ASHWINI KASTA VS ASUTOSH KASTA	BUDHIRAM DAS VS	// ()	
123	D-CMP/36319/2025	UMESH BEHERA @ UMESH CHANDRA BEHERA VS THE COLLECTOR, BALASORE	SARADA PRASANNA SARANGI VS	// ()	
124	D-CMP/36337/2025	BHAGIRATHI GEDI VS SUKANTI PANDA	SUKANTA KUMAR NAYAK VS	// ()	
125	D-CMP/36343/2025	SALILA SAHOO	RAGHUNATH DASMOHAPATRA	//	

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		VS	VS	0	
		KALPANA DASH		//	
126	D-CMP/36344/2025	SANJULATA@MANJULATA MAHARANA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		CHANCHALA SWAIN		//	
127	D-CMP/36360/2025	ANANDINI SABAT	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		GAHALA SAHU		//	
128	D-CMP/36366/2025	PUSPA SAMAL	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		PARADEEP OXYGEN PVT. LTD.,CUTTACK		//	
129	D-CONTC/36060/2025	BIJAYINI MISHRA	ADV.	//	
		VS	VS	0	
		SAROJ KUMAR SETHI,CHIEF GENERAL MANAGER(LAND),IDCO,BBSR		//	
130	D-CONTC/36103/2025	SHYAMSUNDAR DASH	ADV.	//	
		VS	VS	0	
		BHAGIRATHI PATEL,DIST. WELFARE OFFICER,SUNDARGARH		//	
131	D-CONTC/36105/2025	RASHMITA BINDHANI	NRUSINGH CHARAN ROUT	//	
		VS	VS	0	
		PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER,MAYURBHANJ,BARIPADA		//	
132	D-CONTC/36109/2025	NALINI PRUSTY	ADV.	//	
		VS	VS	0	
		SANJIB MISHRA,IAS		//	
133	D-CONTC/36133/2025	DINESH KUMAR BARIK	RAMAKRISHNA BISOI	//	AOD20240000311C202500071
		VS	VS	0	
		SURYABANSHI MAYUR, COLLECTOR BALASORE		//	
134	D-CONTC/36137/2025	DAMAYANTI MAJHI	ADV	//	AOD20250000180C202500158
		VS	VS	0	
		NAGRAJ DEVERKONDA, SUPERINTENDENT OF POLICE,KALAHANDI		//	
135	D-CONTC/36139/2025	HARE KRUSHNA SINGH	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		ANU GARG,IAS		//	
136	D-CONTC/36151/2025	RAMESH KUMAR MUKHI	BHABANI SHANKAR DAS	//	
		VS	VS	0	

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137	D-CONTC/36155/2025	SATYABRATA SAHU,PRINCIPAL SECRETARY,HOME DPT.,BBSR,KHURDA RAMESH KUMAR MUKHI VS	BHABANI SANKAR DAS VS	// // ()	
138	D-CONTC/36156/2025	SATYABRATA SAHU,PRINCIPAL SECRETARY,HOME DEPT,BBSR,KHURDA SABITRI MOHANTY VS	ADV. VS	// // ()	
139	D-CONTC/36170/2025	R.S.GOPALAN,IAS ANUPAMA NANDA VS	ADV. VS	// // ()	
140	D-CONTC/36181/2025	MANORANJAN ROUT,CDMO,KENDRAPARA PRATAP KUMAR SA VS	ADV VS	// // ()	AOD20240000333C202500075
141	D-CONTC/36182/2025	ASWATHY S, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. SANTOSH KUMAR PAL VS	ADV VS	// // ()	AOD20240000333C202500076
142	D-CONTC/36183/2025	ASWARHY S, SECRETARY HEALTH AND FAMILY ELFARE DEPTT. UPENDRA MIRDHA VS	ADV VS	// // ()	AOD20240000333C202500077
143	D-CONTC/36184/2025	B PARAMESWARAN, COMMISSIONER CUM SECRETARY, DEPTT. OF REVENUE AND DISASTER MANAGEMENT AKSHAYA KUMAR PADHI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500073
144	D-CONTC/36185/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION ANTARJYAMI MAHARANA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500072
145	D-CONTC/36187/2025	ARAVIND AGRAWAL, DEPTT. OF HIGHER EDUCATION NIRANJAN MISHRA VS	ADV. VS	// // ()	
146	D-CONTC/36188/2025	BHABANA SAHU,BEO,AMBABHONA,BARAGARH TAPAN KUMAR SAHOO VS	ADV VS	// // ()	AOD20240000656C202500031
147	D-CONTC/36191/2025	SHALINI PANDIT, COMMISSION CUM SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION, LABANIDHAR KISAN VS	ADV. VS	// // ()	
		SUJIT KUMAR LUHA,BEO,JUJOMURA,SAMBALPUR		//	

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148	D-CONTC/36196/2025	SRINIBAS CHANDRA BHUYAN VS JAGABANDHU SAHU,DEO,BHADRAK	ADV. VS	// 0	
149	D-CONTC/36219/2025	CHUDAMANI SABAR VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0	
150	D-CONTC/36224/2025	SUBHENDU KUMAR PRADHAN VS SATYABRATA SAHU,IAS	ADV. VS	// 0	
151	D-CONTC/36231/2025	RABINARAYAN DAS VS SURENDRA KUMAR,IAS	BISWABIHARI MOHANTY VS	// 0	
152	D-CONTC/36249/2025	PREMALATA PANI VS ANU GARG,IAS	ADV. VS	// 0	
153	D-CONTC/36252/2025	JENAMANI PRADHAN VS ANU GARG,IAS	ADV. VS	// 0	
154	D-CONTC/36253/2025	CHANDRAMANI BEHERA VS ANU GARG,IAS	ADV. VS	// 0	
155	D-CONTC/36254/2025	LAMBODAR PRADHAN VS ANU GARG,IAS	ADV. VS	// 0	
156	D-CONTC/36257/2025	RAMESH CHANDRA PRADHAN VS ANU GARG,IAS	ADV. VS	// 0	
157	D-CONTC/36262/2025	HARI NARAYAN DUTTA VS ASWATHY S.,IAS	ADV. VS	// 0	
158	D-CONTC/36264/2025	SARAT KUMAR NAYAK VS ASWATHY. S.,IAS	ADV. VS	// 0	
159	D-CONTC/36265/2025	GAJENDRA NATH BARIK	ADV.	//	

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		VS	VS	0	
		ASWATHY S.,IAS		//	
160	D-CONTC/36268/2025	ATUL KUMAR JENA	ADV.	//	
		VS	VS	0	
		ASWATHY S,IAS		//	
161	D-CONTC/36269/2025	PURUSOTTAM SAHOO	ADV.	//	
		VS	VS	0	
		NILAKANTHA MISHRA,MBBS,DIRECTOR,HEALTH OF PUBLIC		//	
162	D-CONTC/36270/2025	SHIBAJI CHARAN NAYAK	ADV.	//	
		VS	VS	0	
		JAGABANDHU SAHOO,DEO,BHADRAK		//	
163	D-CONTC/36293/2025	SANTOSH KUMAR BAGHA	SATYA RANJAN PATI	//	
		VS	VS	0	
		SANTOSH KUMAR DAS,REGISTRAR OF COOPERATIVE SOCIETIES,ODISHA BHUBANESWAR,BBSR,KHURDA		//	
164	D-CONTC/36296/2025	BIJAYA KUMAR PADHAN	ADV.	//	
		VS	VS	0	
		GUNANIDHI SATNAMI,OSA		//	
165	D-CONTC/36298/2025	HEERADHAR BEHERA	ADV.	//	
		VS	VS	0	
		KABINDRA KUMAR SAHOO,IAS		//	
166	D-CONTC/36304/2025	MANORANJAN DASH	ADV.	//	
		VS	VS	0	
		TRUPTI DASH,TAHASILDAR,GARADAPUR,KENDRAPARA		//	
167	D-CONTC/36311/2025	RAMAMANI DEVI	ADV.	//	
		VS	VS	0	
		JYOTIRMAY NAYAK,OFS,TREASURY OFFICER,BBSR,KHURDA		//	
168	D-CONTC/36315/2025	BISHNU NARAYAN PANY	ADV.	//	
		VS	VS	0	
		AUROBINDO PADHI,IAS		//	
169	D-CONTC/36320/2025	BIJAYLAXMI SAHU	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHOO,IAS		//	
170	D-CONTC/36325/2025	SUBODH KUMAR SARANGI	SOURAV DAS	//	
		VS	VS	0	

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171	D-CONTC/36336/2025	MONISHA BANERJEE,IAS NANDAKISHORE AGRAWAL VS	ADV. VS	// // ()	
172	D-CONTC/36348/2025	SANJAY KUMAR SAHOO,ADDL.TAHASILDAR,SAMBALPUR NIRANJAN PANDA VS	ADV VS	// // ()	AOR20220001297C202500231
173	D-CONTC/36349/2025	DEORANJAN KUMAR SINGH, COMMISSIONER CUM SECRETARY REVENUE DISASTER MANAGEMENT DEPTT. BIJAYALAXMI BARAL VS	GOKULA NANDA SAHU VS	// // ()	
174	D-CONTC/36351/2025	SARBESWAR JAL,TAHASILDAR,KOMNA,NUAPADA BIBHUTI BHUSAN BEHERA VS	ADV VS	// // ()	AOD20240000639C202500039
175	D-CONTC/36352/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE CUTTACK// SANJAYA KUMAR MAHANTY VS	ADV VS	// // ()	AOD20240000639C202500040
176	D-CONTC/36355/2025	ER. SURENDRA KU BEHERA, ADDITIONAL CHIEF ENGINEER,RWSS CIRCLE,BHUBANESWAR/ MD. ASIQ VS	ADV. VS	// // ()	
177	D-CONTC/36367/2025	CHANCHAL RANA,IAS SUMAN NAYAK VS	ADV VS	// // ()	AOD20240000545C202500011
178	D-CONTC/36370/2025	KANHU CHARAN MALIK, REGISTER REVENSHAW UNIVERSITY,CUTTACK AVIMANYU SAHU VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202500012
179	D-CONTC/36376/2025	ARAVIND AGRAWAL, IAS SANJUKTA NANDA VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202500013
180	D-CONTR/27590/2025	ARAVIND AGRAWAL, IAS PRADIPTA KUMAR SAHOO VS	ADV. VS	// // ()	AOR20230000065C202500024
181	D-CONTR/27640/2025	DATTATRAYA NHAUSAHEB SHINDE, COLLECTOR, CUTTACK ATMARAM PATI VS	ADV. VS	// // ()	
		JAGMOHSAN MEENA,DEPUTY COMMISSIONER OF POLICE,BBSR,KHURDA		//	

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182	D-CRLA/27485/2025	SACHIN AGRAWAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /234 /2022 () //	
183	D-CRLA/27499/2025	BHAGA GOUDA @ BHAGIRATHI GOUDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KASHIPUR /72 /2023 () //	AOD20240000069C202500054
184	D-CRLA/27553/2025	KRUSHNA CHANDRA DASH @ SIPU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	BINJHARPUR /12 /2019 () //	
185	D-CRLA/27623/2025	SAPAN DAS VS STATE OF ODISHA	KASHINATH PATTANAİK VS	KHUNTUNI /163 /2023 () //	
186	D-CRLA/27626/2025	MUKESH SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA PS,SEC-3,ROURKELA /47 /2016 () //	
187	D-CRLA/27637/2025	JAISINGH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	THUAMUL RAMPUR /73 /2014 () //	
188	D-CRLA/27653/2025	KUSADHWAJA NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANGOMUNDA /73 /2020 () //	
189	D-CRLA/27656/2025	SUDHAKAR SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /136 /2025 () //	AOR20220001736C202500072
190	D-CRLA/27688/2025	MUNA @ MINAKETAN BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /82 /2014 () //	
191	D-CRLA/27700/2025	PRABHAKAR BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /240 /2025 () //	
192	D-CRLA/27721/2025	JOSEPH MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /86 /2019 () //	
193	D-CRLA/27728/2025	KUSHAL CHATTERJEE	Siddhant Sarangi	//	AOD20250000975C202500003

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		VS	VS	()	
		STATE OF ODISHA VIG		//	
194	D-CRLLP/27594/2025	STATE OF ODISHA (VIGILANCE)	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	VIGILANCE PS (BERHAMPUR) /11 /2020	AOR20220001542C202500019
		VS	VS	()	
		DILLIP KUMAR SAHU		//	
195	D-CRLMA/27717/2025	ANISH	AMULYA RATNA PANDA	BALLIGUDA /262 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/27423/2025	RAMESH CHANDRA ROUT	PRAJNA SARITA MOHANTY	MATHILI /149 /2024	AOR20250001076C202500009
	CRLMC/3568/2025	VS	VS	J.M.F.C.,MATHILI(Malkangiri)	
		STATE OF ODISHA		GR/0000138/2024	
197	D-CRLMC/27425/2025	SHIVAM SINGH@SHIVAM KUMAR SINGH	PRAJNA SARITA MOHANTY	NCB BHUBANESWAR /3 /2022	AOD20220004505C202500103
	CRLMC/3569/2025	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)	
		UNION OF INDIA		TR/0000278/2022	
198	D-CRLMC/27430/2025	TUNA GOUDA	SWAGAT KUMAR SAHU	ASKA /321 /2018	AOR20220004593C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/27433/2025	SUBHANKAR BISWAS	ABHAS MOHANTY	KALIMELA /87 /2023	AOD20220004505C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/27439/2025	AJAY KUMAR RATH	SURESH KUMAR PANDA	BARI RAMCHANDRAPUR /358 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/27443/2025	BRAMHANANDA NAYAK	AMIYA KUMAR MOHANTY	//0	
		VS	VS	()	
		JHILI SWAIN		//	
202	D-CRLMC/27445/2025	GOKULANANDA DAS	PRASANNA KUMAR PANI	SAMBALPUR VIGILANCE /11 /1994	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
203	D-CRLMC/27449/2025	GANADHIP NAYAK	BIDYADHAR MANSING	RAJKANIKA /157 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/27450/2025	SAROJ BISWAL	DEBASMITA BEHERA	RAJKANIKA /158 /2020	
		VS	VS	()	

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205	D-CRLMC/27461/2025	STATE OF ODISHA BIRENDRA SAMAL @ KHANDEI VS	RITURANJAN CHHOTARAY VS	// BANKI /283 /2012 ()	AOR20220003344C202500059
206	D-CRLMC/27468/2025	STATE OF ODISHA SAGAR SWAIN VS	MANORANJAN ACHARYA VS	// SARANAKUL /140 /2022 ()	
207	D-CRLMC/27477/2025	STATE OF ODISHA DIBYAHUTI RAY VS	BIJAYA KUMAR BEHERA 1 VS	// JAJPUR TOWN /7 /2024 ()	
208	D-CRLMC/27480/2025	STATE OF ODISHA RUTURANJAN DEEP VS	MANORANJAN PADHY VS	// BANIGOCHA /11 /2017 ()	AOD20220003086C202500134
209	D-CRLMC/27487/2025	STATE OF ODISHA SURYANARAYAN SAMAL VS	JITENDRA KUMAR LENKA VS	// SAMBALPUR TOWN /227 /2024 ()	
210	D-CRLMC/27497/2025	STATE OF ODISHA SRIKANTA PATI VS	LINGARAJ SARANGI VS	// Maitri Vihar PS /14 /2024 ()	
211	D-CRLMC/27503/2025	STATE OF ODISHA RABINDRA TARAI VS	PRAKASH CHANDRA DASH VS	// PIPLI /443 /2023 ()	
212	D-CRLMC/27504/2025	STATE OF ODISHA RAZAN @ MIR TASAWAR ALI VS	BISWABHUSAN DAS VS	// KRUSHANANDAPUR /40 /2024 ()	
213	D-CRLMC/27508/2025	STATE OF ODISHA SALMAN KHOSLA VS	T. NARAYANA MURTY VS	// POTTANGI /3 /2022 ()	AOR20220002995C202500043
214	D-CRLMC/27513/2025	STATE OF ODISHA NILAKANTHA NAIK @ BIKILI @ VICKY VS	SATYASHREE MOHANTY VS	// SAHID NAGAR P.S. /89 /2025 ()	
215	D-CRLMC/27519/2025	STATE OF ODISHA KARNADEV SAMADDAR VS	BIDYALOK MOHAPATRA VS	// SALIPUR /212 /2022 ()	
		STATE OF ODISHA		//	

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216	D-CRLMC/27521/2025	JHINARANI NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /213 /2025 () //	
217	D-CRLMC/27536/2025	ALOK SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	Tantiapal Marine /90 /2024 () //	
218	D-CRLMC/27543/2025	ALOK SWAIN VS KALAPANA SWAIN	PRAMOD KUMAR ROUT VS	/ /0 () //	
219	D-CRLMC/27547/2025	VICKY JENA @ TAJESWAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /345 /2024 () //	AOR20220001631C202500244
220	D-CRLMC/27564/2025	RAGHUNATH SAHOO VS STATE OF ODISHA(VIG.)	DIGAMBARA MISHRA VS	SAMBALPUR VIGILANCE /93 /2011 () //	
221	D-CRLMC/27569/2025	NABIN @ NABIN KUMAR BHANJA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /137 /2025 () //	AOR20220003422C202500096
222	D-CRLMC/27580/2025	UTSABA KHAMARI@UTSHABA KHAMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /18 /2025 () //	
223	D-CRLMC/27583/2025	STATE OF ODISHA VS LINGARAJ BEHERA	PARTHA SARATHI NAYAK , A.G.A VS	SPL.TASK FORCE /4 /2023 () //	LOD20240000172C202500366
224	D-CRLMC/27608/2025	DANDA KUMBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /199 /2024 () //	
225	D-CRLMC/27618/2025	DIBA @ DIBAKAR DEHURY VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /51 /2019 () //	AOD20220004020C202500047
226	D-CRLMC/27620/2025	SRICHANDAN KAR VS JYOTIRMAYEE MISHRA	PURNA CHANDRA DAS VS	/ /0 () //	
227	D-CRLMC/27624/2025	BASANTI NISHAL	AMIT KUMAR SAHU	CHANDRAPUR /16 /2016	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/27625/2025	SHAIKH ALI	PRAKASH KUMAR MOHANTY	PHIRINGIA /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMC/27629/2025	SAROJ KUMAR PRADHAN	SIDHARTHA MISHRA	BHUBANESWAR CBI /15 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/27641/2025	BHIMA PATRA@PATRO	SIDHARTHA SANKAR RAY (2)	HINJILI /418 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMC/27642/2025	RAGHUNATH SAHOO	DIGAMBARA MISHRA	SAMBALPUR VIGILANCE /92 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
232	D-CRLMC/27645/2025	A.SIRISHA	DIGAMBARA MISHRA	BERHAMPUR TOWN /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/27648/2025	KEDAR PANIGRAHI	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		UNION OF INDIA		//	
234	D-CRLMC/27660/2025	ALOK GOUDA	BIJAY KUMAR BEHERA	BHARATPUR PS /418 /2025	AOR20220001736C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/27667/2025	RANJAN KUMAR SAHOO	ANIRUDHA DAS	CUTTACK VIGILANCE /9 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
236	D-CRLMC/27685/2025	AMARESH JENA@BAIYAN	DARSHAN MISHRA	LAXMISAGAR P.S. /394 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMC/27686/2025	NJRANJAN MUNI	DHARMENDRA SETHY	/ /0	
		VS	VS	()	
		SANJAY KUMAR PRADHAN		//	
238	D-CRLMC/27699/2025	SWADHIN SAHU	SACHIDANANDA PADHEE	BHATILI /206 /2021	
		VS	VS	()	

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239	D-CRLMC/27710/2025	STATE OF ODISHA SUSIL KANHAR @ SHUSIL VS	BISWAJIT NAYAK VS	// /0 ()	
240	D-CRLMC/27715/2025	STATE OF ODISHA MANISH KUMAR@MANISH KUMAR AGRAWAL VS	BIJAYA KUMAR RAGADA VS	// /0 ()	
241	D-CRLMC/27730/2025	STATE OF ODISHA SUBASH GARADIA VS	SANJIB KUMAR BHANJADEO VS	// GUDARI /115 /2024 ()	
242	D-CRLMC/27738/2025	STATE OF ODISHA TUKUNA NAYAK VS	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /77 /2021 ()	
243	D-CRLMC/27740/2025	STATE OF ODISHA VICKY KUMAR@KASHYAP VS	SK. ZAFARULLA VS	// CYBER CRIME AND E.O, BALASORE /12 /2025 ()	
244	D-CRLMP/27440/2025	STATE OF ODISHA GITA ROUT VS	ASHIS KUMAR MISHRA VS	// /0 ()	
245	D-CRLMP/27465/2025	STATE OF ODISHA ASIRVAD MICRO FINANCE LTD.,BALASORE VS	MANAS RANJAN PRADHAN VS	// /0 ()	
246	D-CRLMP/27475/2025	STATE OF ODISHA SANJU SAHU VS	SAUBHAGYA KETAN NAYAK VS	// /0 ()	AOR20220001207C202500102
247	D-CRLMP/27488/2025	STATE OF ODISHA GOKULANANDA TRIPATHY VS	SATYANARAYAN MISHRA VS	// /0 ()	AOR20220001303C202500042
248	D-CRLMP/27493/2025	STATE OF ODISHA SUBHRAGINI DAS VS	PRADEEPTA KUMAR SWAIN VS	// /0 ()	
249	D-CRLMP/27573/2025	STATE OF ODISHA BIRENDRA KUMAR BISWAL VS	DR. JITENDRA KUMAR LENKA VS	// /0 ()	
		STATE OF ODISHA		//	

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250	D-CRLMP/27587/2025	KHULANA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //	AOR20220002710C202500019
251	D-CRLMP/27630/2025	PRAVAS KUMAR PRADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS	//0 () //	
252	D-CRLMP/27666/2025	RENUBALA JENA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 () //	
253	D-CRLMP/27684/2025	PADMA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 () //	
254	D-CRLMP/27694/2025	AYUSMAN SWAIN VS TEJOSWINI PATRA	MANAS KUMAR CHAND VS	//0 () //	
255	D-CRLREV/27452/2025	AJAY KUMAR PATRA VS THE KANTISAHU LAMPCS, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	//0 () //	
256	D-CRLREV/27537/2025	SAIRENDHRI MAHANTA VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /60 /2016 () //	
257	D-CRLREV/27546/2025	DEBENDRA KUMAR MISHRA VS STATE OF ODISHA(VIG.)	SOUMIK SPANDAN TRIPATHY VS	BALASORE VIGILANCE /35 /2009 () //	
258	D-CRLREV/27551/2025	DEBASISH MAHAPATRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PANIKOILI /197 /2017 () //	
259	D-CRLREV/27596/2025	LIPUN @ AMIR RANJAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	SAHADEV KHUNTA /106 /2022 () //	AOR20220003422C202500097
260	D-CRLREV/27611/2025	GLOBAL AQUA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	//0 () //	
261	D-CRLREV/27615/2025	UMAKANTA PARIDA	JAJATI KISHORE MOHANTY	//0	

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		VS	VS	()	
262	D-CRLREV/27633/2025	LITA MANJARI MOHAPATRA SUKANTA KUMAR SAHOO	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202500024
		VS	VS	()	
263	D-CRLREV/27678/2025	STATE OF ODISHA RAM MOHAN PANDA	RAMDAS ACHARY	//	
		VS	VS	RAIKIA /17 /2004	
264	D-CRLREV/27680/2025	STATE OF ODISHA GAGAN BIHARI BISWAL	AMIT PRASAD BOSE	()	
		VS	VS	//	
265	D-CRLREV/27690/2025	SANDHYARANI BISWAL ABINASH@ABHINASH NAYAK	NIRANJAN LENKA	/ /0	
		VS	VS	()	
266	D-CRLREV/27692/2025	STATE OF ODISHA NAYANI SAHOO	ASHOK KUMAR SARANGI	//	
		VS	VS	/ /0	
267	D-CRLREV/27702/2025	STATE OF ODISHA BAPINA PATRA @ BAPI KUMAR PATRA	SRINIBAS PARIJA	()	
		VS	VS	PARADEEP /133 /2024	
268	D-MACA/36065/2025	STATE OF ODISHA NARIONAL INSURANCE CO. LTD.,KHURDA	SUBRAT SATPATHY	//	
		VS	VS	()	
269	D-MACA/36072/2025	SURENDRA BEHERA BANITA SETHY	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
270	D-MACA/36076/2025	SUBRAT KUMAR KUMAR SAHU BINODINI PARIDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
271	D-MACA/36081/2025	TIKINA SAMANTARAY JYOSTNARANI PATTNAIK	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
272	D-MACA/36283/2025	SEK. SANA NEW INDIA ASSURANCE CO.LTD., GANJAM	SAUMENDRA KUMAR GHOSE	//	
		VS	VS	()	

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273	D-MATA/36234/2025	RAMESH CHANDRA SWAIN SHIBANI SENAPATI VS SAROJ KUMAR SAHU	UMA CHARAN MISHRA VS	// // 0 //	
274	D-MATA/36274/2025	LINA KUMBHAR@MAHARANA VS SANTOSH KUMBHAR	GHANASHYAM NAMTOAR VS	// 0 //	
275	D-MATA/36369/2025	ALOK RANJAN MAHARANA VS SABITA MAHARANA	BEDA PRAKASH PANDA VS	// 0 //	
276	D-RPFAM/36203/2025	RANJEETA PRADHAN @ SWEETY PRADHAN VS TUTUN @ SATYABRATA PRADHAN	UPENDRA KUMAR SAMAL VS	// 0 //	
277	D-RPFAM/36240/2025	SUBHRA MISHRA VS OM BRHMABID MISHRA	DEEPALI MAHAPATRA VS	// 0 //	
278	D-RPFAM/36271/2025	RAJIB KUMAR SAHU VS RASMITA SAHU	BYOMAKESH TRIPATHY VS	// 0 //	
279	D-RSA/36120/2025	BHAGABAT MUDULI VS KANCHANBALA BOSE	DIGAMBAR SETHI VS	// 0 //	
280	D-RSA/36153/2025	MAMATA PANDA VS YUDHISTHIR PANDA	KSHIROD KUMAR ROUT VS	// 0 //	
281	D-RSA/36158/2025	EPARI BISWANATH PATRO VS EPARI BADRINATH PATRO	LAXMAN PRADHAN VS	// 0 //	
282	D-RSA/36167/2025	ASHOK SIKARI VS SAMARJIT HALDAR	ARIJEET MISHRA VS	// 0 //	
283	D-RSA/36241/2025	MADANABATI DALEI VS RASHMI MOHAKUD	PRAKASH RANJAN BARIK VS	// 0 //	

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284	D-RSA/36289/2025	BIJUMANI PRADHAN VS PREMANANDA MOHANTY	SOURAV SUMAN BHUYAN VS	// 0 //	
285	D-RSA/36292/2025	SANJUKTA MANDAL VS SIRISH CHANDRA SAHU	ABHAYA KUMAR SHARMA VS	// 0 //	
286	D-RSA/36324/2025	SANKHA MAJHI @ BASKEY VS CHAMPA MAJHI @ BASKEY	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
287	D-RSA/36331/2025	LABANI PATEL VS NIMAI CHARAN PATEL	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
288	D-RSA/36332/2025	NARENDRA NAYAK VS HAREKRUSHNA ROUT	SIDHARTH SHANKAR PADHY VS	// 0 //	
289	D-RSA/36342/2025	UMESH CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
290	D-RVWPET/36085/2025	M/S. BHARAT PETROLEUM CORPORATION LTD.,KHIRDIPATI VS MINAKHI NAYAK	SRINIVAS PATNAIK VS	// 0 //	
291	D-RVWPET/36246/2025	RAMAKANTA JENA VS GOVERNING BODY OF SORO WOMENS COLLEGE, SORO	ADYASIDHI MISHRA VS	// 0 //	
292	D-TRP(C)/36070/2025	NAMITA NAYAK VS SUNIL KUMAR PATRA	SARADA PRASAD DASH VS	// 0 //	
293	D-TRP(C)/36084/2025	SIGMA DASH VS RADHESHYAM PANDA	MOHAMMED FARADISH VS	// 0 //	
294	D-TRP(C)/36164/2025	MAMA KUMARI DASH @ KAR VS JOGESWAR KAR @ JAGESWAR KARA	ASHOK KUMAR SWAIN I VS	// 0 //	
295	D-TRP(C)/36171/2025	SANGIT SANDHYA PATEL	ARIJEET MISHRA	//	

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		VS	VS	()	
296	D-TRP(C)/36179/2025	ASHOK KUMAR NAYAK PADMARANI BINDHANI	ARIJEET MISHRA	//	
		VS	VS	()	
297	D-TRP(C)/36193/2025	RAKESH KUMAR BINDHANI ASHARANI MISHRA @ SWAIN	HAREKRUSHNA DASH	//	AOD20240000001C202500170
		VS	VS	()	
298	D-TRPCRL/27567/2025	SAROJ KUMAR SWAIN MANAS RANJAN DASH	PRAVAT KUMAR MOHANTY	//	
		VS	VS	()	
299	D-TRPCRL/27588/2025	RICHI RITAMBARA MAMATA BEHERA @ ACHARYA	MANORANJAN MUDULI	//	AOD20240000388C202500036
		VS	VS	()	
300	D-TRPCRL/27674/2025	DIPTI LENKA ARJUNA SAHOO	BIKASH CHANDRA PARIJA	//	
		VS	VS	()	
301	D-WA/36106/2025	CHINMAYEE PATTNAIK ADDITIONAL CHIEF SECRETARY TO GOVT., WATER RESOURCES DEPT., G.A.	RESOURCES DEPT., G.A.	//	LOD20240000194C202500385
		VS	VS	()	
302	D-WA/36141/2025	PREMANANDA SAHOO STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	//	LOD20240000194C202500386
		VS	VS	()	
303	D-WA/36152/2025	DURGA CHARAN SAHU PARADEEP OXYGEN PRIVATE LIMITED, CUTTACK	SURYA PRATAP DEO	//	
		VS	VS	()	
304	D-WA/36204/2025	PUSPA SAMAL SARTHAK MOHAPATRA	PRIYADARSHINEE BIJAYALAXMI DAS	//	
		VS	VS	()	
305	D-WA/36210/2025	STATE OF ODISHA ADARSH KUMAR SAHU	PRIYADARSHINEE BIJAYALAXMI DAS	//	
		VS	VS	()	
306	D-WA/36235/2025	STATE OF ODISHA BANDANA MOHANTY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	

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307	D-WP(C)/36051/2025	STATE OF ODISHA SUSHANTA KUMAR ROUT VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500014
308	D-WP(C)/36052/2025	STATE OF ODISHA PRAMILA SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500053
309	D-WP(C)/36053/2025	STATE OF ODISHA BIBHUDATTA BEHERA VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500071
310	D-WP(C)/36054/2025	STATE OF ODISHA SATNOSH KUMAR PARIDA VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500070
311	D-WP(C)/36056/2025 WP(C)/24852/2025	STATE OF ODISHA TULASI DEHURY VS	BIBHUTI BHUSAN SWAIN VS	// // ()	
312	D-WP(C)/36057/2025	THE CHAIRMAN CUM MANAGING DIRECTOR(CMD), MCL, SAMBALPUR SARITA GOCHHAYAT VS	ANKITA MUKHERJI VS	// // ()	
313	D-WP(C)/36058/2025	STATE OF ODISHA SWASTI RANJAN MOHARANA VS	SITANSU MOHAN SINGH VS	// // ()	
314	D-WP(C)/36061/2025	STATE OF ODISHA SUNAKARA PARIDA VS	SITANSU MOHAN SINGH VS	// // ()	
315	D-WP(C)/36062/2025	STATE OF ODISHA BICHITRANANDA SINGH VS	SITANSU MOHAN SINGH VS	// // ()	
316	D-WP(C)/36063/2025	STATE OF ODISHA MANORANJAN PANI VS	SITANSU MOHAN SINGH VS	// // ()	
317	D-WP(C)/36064/2025	STATE OF ODISHA BHAGIRATHI MAJHI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //	

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318	D-WP(C)/36066/2025	SAMIR KUMAR BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
319	D-WP(C)/36067/2025	KISHOR KUMAR SARAF VS THE REGISTRAR JUDICIAL, DISTRICT COURT, SAMBALPUR	ASHIS KUMAR MISHRA VS	// 0 //	
320	D-WP(C)/36068/2025	DHANESWAR MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
321	D-WP(C)/36069/2025 WP(C)/24808/2025	RADHA BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
322	D-WP(C)/36071/2025	ASHOK KUMAR SWAIN VS VICE CHANCELLOR UTKAL UNIVERSITY, BBSR	CHITRA PADHI VS	// 0 //	
323	D-WP(C)/36073/2025	BANDARI CHENNA RAO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
324	D-WP(C)/36074/2025	LALATENDU KUMAR AICH VS GOVT OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
325	D-WP(C)/36075/2025	SUNI ROUT VS STATE OF ODISHA	HIMANSU SEKHAR BEHURA VS	// 0 //	
326	D-WP(C)/36077/2025	SUNAKAR ADHIKARI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
327	D-WP(C)/36078/2025	M/S D.D BUILDERS LIMITED VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500045
328	D-WP(C)/36079/2025	M/S D.D BUILDERS LIMITED VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500044
329	D-WP(C)/36080/2025	DIGAMBAR KANHAR	SATYAJIT BEHERA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/36082/2025	SATYABHAMA SETH	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/36086/2025	M/S D.D BUILDERS LIMITED	SIDHANT DWIBEDI	//	AOR20220001213C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/36087/2025	THE MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		SANTILATA MALIK		//	
333	D-WP(C)/36088/2025	GHASIRAM JOSHI	SISIR KUMAR PUROHIT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/36089/2025	DEBENDRA KUMAR DASH	JYOTI RANJAN KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/36090/2025	MURALI SAHU	JYOTI RANJAN KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/36093/2025	TEJRAJ NAYAK	JYOTI RANJAN KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/36094/2025	SUDIPTA KUMAR MOHANTY	JYOTI RANJAN KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/36095/2025	SHANTI MAJHI	SUSANTA SEKHAR MOHAPATRA	//	AOD20220004450C202500023
	WP(C)/24851/2025	VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/36096/2025	M/S PUJA ENTERPRISES, CUTTACK	BIBHU PRASAD DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/36097/2025	RAJAKISHORE SAHOO	SAIBRATA RATH	//	
		VS	VS	()	

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341	D-WP(C)/36098/2025	STATE OF ODISHA GOURI MANIPATRA VS	NRUSINGH CH. ROUT VS	// // ()	
342	D-WP(C)/36099/2025 WP(C)/24858/2025	STATE OF ODISHA RABINDRA KUMAR PRADHAN VS	MAHESWAR MOHANTY VS	// // ()	
343	D-WP(C)/36100/2025	STATE OF ODISHA SUMANTA KUMAR PANDA VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500103
344	D-WP(C)/36101/2025	STATE OF ODISHA UNITED SOLAPATA RAGHUNATHPUR PACS LTD, NADAPURIA VS	ANAGIRYA SATPATHY VS	// // ()	
345	D-WP(C)/36102/2025	STATE OF ODISHA PAGALA MALIK VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500104
346	D-WP(C)/36104/2025	STATE OF ODISHA M/S RAIN THE CLUB, BBSR VS	BIBHU PRASAD DAS VS	// // ()	
347	D-WP(C)/36107/2025	STATE OF ODISHA M/S. RAIN THE CLUB, BBSR VS	BIBHU PRASAD DAS VS	// // ()	
348	D-WP(C)/36110/2025	STATE OF ODISHA TRINATH GAUDA VS	DR. JITENDRA KUMAR LENKA VS	// // ()	
349	D-WP(C)/36112/2025	STATE OF ODISHA JASMINE NAYAK VS	AVIJIT PATNAIK VS	// // ()	AOD20240000363C202500021
350	D-WP(C)/36113/2025	STATE OF ODISHA SUMITRA NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500159
351	D-WP(C)/36115/2025	STATE OF ODISHA BIRANCHI NARAYAN NAIK VS	MANORANJAN PADHI VS	// // ()	
		STATE OF ODISHA		//	

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352	D-WP(C)/36116/2025	SAMBIT MOHANTY VS ROJALINI MOHANTY	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500178
353	D-WP(C)/36117/2025	SOUMENDRA KUMAR SETHI VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //	
354	D-WP(C)/36118/2025	RABINDRA NAYAK VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	SRIMAN ARPIT MOHANTY VS	// 0 //	
355	D-WP(C)/36119/2025	RAMAKANTA DEHURY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
356	D-WP(C)/36121/2025	RAMAKANTA NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
357	D-WP(C)/36122/2025	RAJDHANI SCHOOL OF NURSING, BBSR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
358	D-WP(C)/36123/2025	M/S RASOL SCS LIMITED, DHENKANAL VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	SRIMAN ARPIT MOHANTY VS	// 0 //	
359	D-WP(C)/36124/2025	BAPUN BIHARI MARANDI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
360	D-WP(C)/36125/2025	ROJALIN NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //	
361	D-WP(C)/36126/2025	ARJUN NAYAK VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //	
362	D-WP(C)/36127/2025	SUBASH CHANDRA SAHU VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //	
363	D-WP(C)/36128/2025	JAGABANDHU MAJHI	SANJIB MOHANTY	//	

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		VS	VS	()	
		OUAT, BBSR		//	
364	D-WP(C)/36129/2025	M/S HIMMAT SELF HELP GROUP, BHADRAK	AMITAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/36130/2025	PURNA CHANDRA BASURI	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
366	D-WP(C)/36131/2025	DISTRICT MISSION SHAKTI FEDERATION	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/36132/2025	SRUJANIKA BLOCK MISSION SHAKTI MAHASANGH	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/36134/2025	JAHARLAL MOHANTA	RABI NARAYAN ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/36135/2025	BINOD BIHARI MISHRA	DEVASHIS PANDA	//	AOR20220001247C202500109
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/36136/2025	SUBASH CHANDRA ROUT	SANJIB MOHANTY	//	
		VS	VS	()	
		OUAT, BBSR		//	
371	D-WP(C)/36138/2025	KANAKLATA SWAIN	AMITAV MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/36142/2025	ARPITA MOHAPATRA	AMITAV TRIPATHY	//	
		VS	VS	()	
		DAYANIDHI MOHAPATRA		//	
373	D-WP(C)/36143/2025	SUBHADRA BEHERA	PREETAM MISHRA	//	
		VS	VS	()	
		CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER-CUM-DISTRICT MISSION DIRECTOR, BOUDH			
374	D-WP(C)/36144/2025	SUBASINI JENA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	

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		COLLECTOR CUM DIST.MAGISTRATE, BHADRAK		//	
375	D-WP(C)/36145/2025	ALEKHA KUMAR SWAIN	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
376	D-WP(C)/36146/2025	RADHIKA YADAV	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
377	D-WP(C)/36147/2025	SANTOSH KUMAR DALEI	SANJIB MOHANTY	//	
		VS	VS	0	
		OUAT, BBSR		//	
378	D-WP(C)/36148/2025	MAHAVINAYAK ROADWAYS, KHURDA	SACHIN KUMAR SAHU	//	
		VS	VS	0	
		BANK OF BARODA		//	
379	D-WP(C)/36149/2025	SUJIT KUMAR MONDAL	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
380	D-WP(C)/36150/2025	TRINATH JENA	SANJIB MOHANTY	//	
		VS	VS	0	
		OUAT, BBSR		//	
381	D-WP(C)/36154/2025	CHANDAN PARIDA	GOPINATH MISHRA	//	
		VS	VS	0	
		MANAGING DIRECTOR ORISSA LIFT IRRIGATION CORPORATION LTD, BBSR		//	
382	D-WP(C)/36157/2025	ARUNA SAHU	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/36159/2025	ODISHA GRAMYA BANK RETIREES ASSOCIATION	DEVASHIS PANDA	//	AOR20220001247C202500110
		VS	VS	0	
		ODISHA GRAMEEN BANK		//	
384	D-WP(C)/36160/2025	PRASENJIT BEHERA @ PRASENJIT BIHARI BEHERA	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/36161/2025	ADWAIT KUMAR PATTNAIK	PRAVASH CHANDRA MAHAPATRA	//	AOR20240001111C202500019
		VS	VS	0	
		STATE OF ODISHA		//	

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386	D-WP(C)/36162/2025	KALANDI NAIK VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //	
387	D-WP(C)/36163/2025	M/S MAA PATTAKUMARI CEMENT STORE, KENDRAPARA VS THE PRINCIPAL COMMISSIONER AUDIT GST AND CENTRAL EXCISE, BBSR	PRANAYA KUMAR MISHRA VS	// 0 //	
388	D-WP(C)/36165/2025	RAGHUNATH PARIDA VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //	
389	D-WP(C)/36166/2025	ANJELIKA MITRA VS AKASH MITRA	ARIJEET MISHRA VS	// 0 //	
390	D-WP(C)/36168/2025	ABHAY KUMAR PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
391	D-WP(C)/36169/2025	SIBASIS NANDA VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	BIBHU PRASAD PANDA VS	// 0 //	
392	D-WP(C)/36172/2025	SULOCHANA NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	
393	D-WP(C)/36173/2025	TAPASWINI DAS VS SANTOSH KUMAR SWAIN	SIDHARTHA MISHRA VS	// 0 //	
394	D-WP(C)/36174/2025	KALPANA PATTANAİK VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //	
395	D-WP(C)/36175/2025	MANORANJAN DAS VS STATE OF ODISHA	SEPHALEE DAS VS	// 0 //	
396	D-WP(C)/36176/2025	M. SIBA PRASAD VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500205
397	D-WP(C)/36177/2025	B. BHASKER REDDY	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500206

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/36178/2025	KIRAN TARAI	DAITARI PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/36180/2025	SABITRI MISHRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/36186/2025	ANJU TIBREWAL	ABHAY KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/36189/2025	JAGADISH AMANTA	SUVENDU KUMAR RAY	//	
		VS	VS	0	
		REVENUE DIVISIONAL COMMISSIONER (RDC), SAMBALPUR		//	
402	D-WP(C)/36194/2025	PRAMOD KUMAR ROUT		//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/36195/2025	JAYANTI BARAL	SANGRAM JENA	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, TPCODL, BBSR		//	
404	D-WP(C)/36198/2025	RAMESH CHANDRA MAJHI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500207
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/36199/2025	RAMAKANTA PATNAIK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500208
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/36200/2025	DASARATH CHOUDHURY	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//	
407	D-WP(C)/36201/2025	SOCIETY FOR ENVIROMENTAL PROMOTION AND HARDSHIP MOVEMENT, BHADRAK		//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/36202/2025	SAYED NIAYZUL KARIM	GYANA RANJAN SETHI	//	
		VS	VS	0	

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409	D-WP(C)/36205/2025	STATE OF ODISHA LILIMA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()	
410	D-WP(C)/36207/2025	STATE OF ODISHA GAJENDRA PRASAD DAS VS	ATMAJIT MANMITH DAS VS	// // ()	
411	D-WP(C)/36208/2025	ODISHA INDUSTRIAL INFRASTRUCUTURE DEVELOPMENT CORPORATION, BBSR JAGYANSENI PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()	
412	D-WP(C)/36209/2025	STATE OF ODISHA SWATI SUCHISMITA PATRA VS	SIBA PRASAD SWAIN VS	// // ()	
413	D-WP(C)/36212/2025	STATE OF ODISHA RASHMI RANJAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()	
414	D-WP(C)/36213/2025	STATE OF ODISHA RAJKISHORE PRADHAN VS	RAJA KISHORE SAHOO VS	// // ()	
415	D-WP(C)/36214/2025	SUPERINTENDENT OF POLICE, JAGATSINGHPUR RANJAN KUMAR SAHU VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500209
416	D-WP(C)/36215/2025	STATE OF ODISHA SANKARSAN SAMAL VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500117
417	D-WP(C)/36216/2025	STATE OF ODISHA BIRABARA PARIDA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500139
418	D-WP(C)/36217/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY NARESH KUMAR SAHOO VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500118
419	D-WP(C)/36218/2025	STATE OF ODISHA SUBHALAXMI SAHU VS	KUNAL KUMAR SWAIN VS	// // ()	
		STATE OF ODISHA		//	

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420	D-WP(C)/36220/2025	KAMAKSHYA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500114
421	D-WP(C)/36221/2025	PURNA CHANDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
422	D-WP(C)/36222/2025	MALAYA KUMAR SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500115
423	D-WP(C)/36223/2025	MAA BHADRAKALI MISSION SHAKTI FEDERATION, BALASOR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500065
424	D-WP(C)/36225/2025	BIJAYA KUMAR SATPATHY VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500116
425	D-WP(C)/36226/2025	PURNA CHANDRA BARIK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500140
426	D-WP(C)/36228/2025	LOKANATH SARANGI VS COMMISSIONER-CUM-SECY TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR	BRAHMANANDA HOTA VS	// () //	
427	D-WP(C)/36229/2025	SUSILA SETHY VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500141
428	D-WP(C)/36230/2025	CHAIRGARH MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	AOR20220001662C202500064
429	D-WP(C)/36232/2025	SANATAN MAHABHOI VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500142
430	D-WP(C)/36233/2025	PUSPANJALI RAUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
431	D-WP(C)/36236/2025	SWARNALATA MAHAPATRA	BRAHMANANDA HOTA	//	

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		VS	VS	()	
432	D-WP(C)/36237/2025	COMMISSIONER-CUM-SECY TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR KANANBALA SAHOO	RASHMI KANTA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/36238/2025 WP(C)/24869/2025	M/S. JINDAL STAINLESS STEEL LIMITED @ M/S. JINDAL STAINLESS LIMITED, NEW DELHI	DALIS PANDA	//	
		VS	VS	()	
		M/S NEWTON ENGINEERING AND CHEMEICALS LIMITED, GUJARAT		//	
434	D-WP(C)/36239/2025	SASHI TIRKEY	UMARANI PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/36242/2025	ASIS KUMAR SAMAL	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/36243/2025	HADIBANDHU PARIDA	BAIVAV MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/36244/2025	KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/36245/2025	ANIL KUMAR JENA	SANDEEP KUMAR JENA	//	
		VS	VS	()	
		THE INCOME TAX OFFICER, JAJPUR-WARD, JAJPUR		//	
439	D-WP(C)/36247/2025	SUJIT KUMAR DALAI	RAMDAS ACHARY	//	
		VS	VS	()	
		ALPANA CHHOTRAY@DALAI		//	
440	D-WP(C)/36248/2025	BIPIN BIHARI PARIDA	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/36250/2025	MAYADHAR SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/36251/2025	TRUCK OWNERS ASSOCIATION, RAYAGADA	JANMEJAYA KATIKIA	//	
		VS	VS	()	

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443	D-WP(C)/36255/2025	STATE OF ODISHA AJIT KUMAR SAMANTARAY VS	BIKRAM CHANDRA GHADEI VS	// // 0	
444	D-WP(C)/36256/2025	STATE OF ODISHA SATYA NARAYAN MOHAPATRA VS	SIVA SANKAR CHAINI VS	// // 0	
445	D-WP(C)/36259/2025	STATE OF ODISHA NILAKANTHA PRADHAN VS	JANMEJAYA KATIKIA VS	// // 0	
446	D-WP(C)/36260/2025	GOVERNMENT OF INDIA JAY MAA LAXMI SHG VS	DEBIDUTTA MOHAPATRA VS	// // 0	AOD20220004576C202500025
447	D-WP(C)/36261/2025	STATE OF ODISHA RAMACHANDRA SATAPATHY VS	RABI NARAYAN MISHRA - 2 VS	// // 0	
448	D-WP(C)/36263/2025	STATE OF ODISHA RANJAN KUMAR BARIK VS	BHASKAR CHANDRA PANDA VS	// // 0	
449	D-WP(C)/36266/2025	STATE OF ODISHA M/S. THE DRUGS, BBSR VS	LAXMI NARAYAN SAHOO VS	// // 0	
450	D-WP(C)/36267/2025	ASSISTANT COMMISSIONER CT AND GST, CIRCLE-IV, BBSR SURENDRA KUMAR BIHARI VS	SAROJA KANTA SAMAL VS	// // 0	
451	D-WP(C)/36272/2025	STATE OF ODISHA MURALIDHAR ROUT VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
452	D-WP(C)/36273/2025	PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR REENA BISWAL @ PRADHAN VS	SAUMYA RANJAN MISHRA VS	// // 0	
453	D-WP(C)/36276/2025	THE COLLECTOR, PURI BIPIN BIHARI PARIDA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/36277/2025	DHRUBA CHARAN PANDAB VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
455	D-WP(C)/36279/2025	SUSHANTA KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
456	D-WP(C)/36280/2025	M/S.GAEA ENGINEERS AND CONTRACTORS PVT.LTD VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR	DISHOREE TRIPATHY VS	// 0 //	
457	D-WP(C)/36281/2025	JITENDRA KUMAR RATH VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //	
458	D-WP(C)/36282/2025	MANOJ KUMAR GOCHHAYAT VS STATE OF ODISHA	JIBANKANTA PATTANAİK VS	// 0 //	
459	D-WP(C)/36284/2025	M/S.RUTUPARNA CONSTRUCTION, BBSR VS COMMISSIONER CUM SECRETARY TO THE GOVERNMENT OF ODISHA, BBSR	ACHYUTANANDA PATTANAİK VS	// 0 //	
460	D-WP(C)/36285/2025	SANTOSH KUMAR MAHALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //	
461	D-WP(C)/36286/2025	KANGALI OJHA VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //	
462	D-WP(C)/36287/2025	TAPAN KUMAR MISHRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //	
463	D-WP(C)/36288/2025	ALOK KUMAR SAHOO VS M.C.L.SAMBALPUR	DEBASHISH KUMAR PANDA VS	// 0 //	
464	D-WP(C)/36290/2025	NIMAIN CHARAN BISWAL VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
465	D-WP(C)/36291/2025	SANJEEB KUMAR MOHAPATRA @ SANJIB KUMAR MOHAPATRA	MOHAPATRA SOMNATH KESARI SINGH	//	

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		VS	VS	()	
466	D-WP(C)/36294/2025	SANDIPTA PARAMGURU @ SANDIPTA MOHAPATRA BIJAY KUMAR PANIGRAHI	LAXMI PRASAD DWIVEDY	//	
		VS	VS	()	
467	D-WP(C)/36295/2025	STATE OF ODISHA VICTIM	PRASANNA KUMAR DASH	//	
		VS	VS	()	
468	D-WP(C)/36297/2025	STATE OF ODISHA ANTARYAMI PRADHAN	SUSHANT KUMAR PRADHAN	//	AOR20220001225C202500013
		VS	VS	()	
469	D-WP(C)/36299/2025	STATE OF ODISHA SURESH CHANDRA GAEN	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
470	D-WP(C)/36300/2025	STATE OF ODISHA JASHOBANTA CHHUTI	SUSHANT KUMAR PRADHAN	//	AOR20220001225C202500014
		VS	VS	()	
471	D-WP(C)/36301/2025	STATE OF ODISHA BHAGABAN BAIKAKHA	DHARMENDRA SETHY	//	
		VS	VS	()	
472	D-WP(C)/36302/2025	STATE OF ODISHA RANJIT KUMAR NAYAK	SUSHANT KUMAR PRADHAN (3)	//	AOR20220001225C202500015
		VS	VS	()	
473	D-WP(C)/36303/2025	STATE OF ODISHA SUBARNA SIKHA, SONEPUR	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500066
		VS	VS	()	
474	D-WP(C)/36306/2025	STATE OF ODISHA M/S. MAHIMA ENGINEERING SYSTEMS(P) LTD, BBSR	SUBASH CH PANI	//	
		VS	VS	()	
475	D-WP(C)/36307/2025	STATE OF ODISHA RAJA KISHORE CHANDA	SANJIB MOHANTY	//	AOR20220001611C202500143
		VS	VS	()	
476	D-WP(C)/36308/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SHAKTIRUPA BLOCK MISSION SHAKTI MAHASANGRAH	Rajiv K. Mahanta	//	AOR20220001662C202500067
		VS	VS	()	

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477	D-WP(C)/36309/2025	STATE OF ODISHA RAKESH KUMAR KHATUA VS	RAJIV K. MAHANTA JAJATI KESHARI KHUNTIA VS	// // 0	
478	D-WP(C)/36310/2025	STATE OF ODISHA NARAYAN PADHY VS	RAJIV K. MAHANTA JYOTI RANJAN KAR VS	// // 0	
479	D-WP(C)/36312/2025	STATE OF ODISHA DISTRICT LEVEL MISSION SHAKTI MAHASANGHA, VS	RAJIV K. MAHANTA Rajiv K. Mahanta VS	// // 0	AOR20220001662C202500068
480	D-WP(C)/36313/2025	STATE OF ODISHA KASTURBA MISSION SHAKTI FEDERATION, HARICHA VS	RAJIV K. MAHANTA Rajiv K. Mahanta VS	// // 0	AOR20220001662C202500069
481	D-WP(C)/36314/2025	STATE OF ODISHA JHADESWAR MISSION SHAKTI FEDERATION VS	RAJIV K. MAHANTA Rajiv K. Mahanta VS	// // 0	AOR20220001662C202500070
482	D-WP(C)/36316/2025	STATE OF ODISHA JAIDURGA MISSION SHAKTI FEDERATION, JHUMPUR VS	RAJIV K. MAHANTA Rajiv K. Mahanta VS	// // 0	AOR20220001662C202500071
483	D-WP(C)/36317/2025	STATE OF ODISHA DR. BASANTA KUMAR MISHRA VS	RAJIV K. MAHANTA NIRANJAN LENKA VS	// // 0	
484	D-WP(C)/36318/2025	STATE OF ORISSA D DANDAPANI DORA VS	RAJIV K. MAHANTA SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202500232
485	D-WP(C)/36321/2025	UNION OF INDIA MAHANANDA MAHALIK VS	RAJIV K. MAHANTA SIDHESWAR MALLIK VS	// // 0	
486	D-WP(C)/36322/2025	STATE OF ODISHA PRATAP CHANDRA PARIDA VS	RAJIV K. MAHANTA Prabodha Chandra Nayak VS	// // 0	AOR20220001657C202500115
487	D-WP(C)/36323/2025	STATE OF ODISHA BIKASH KUMAR BALIARSINGH VS COLLECTOR CUM D.M., KHURDA	RAJIV K. MAHANTA BISWAJIT PARIDA VS	// // 0 //	

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488	D-WP(C)/36326/2025	ADIKANDA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
489	D-WP(C)/36327/2025	AJAYA KUMAR BEHERA VS THE REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //	
490	D-WP(C)/36328/2025	SUNIL KUMAR MISHRA VS STATE OF ORISSA	BIBHUTI KESHARI BISWAL VS	// 0 //	
491	D-WP(C)/36329/2025	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
492	D-WP(C)/36330/2025	SUMIRANI SHAW VS THE REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //	
493	D-WP(C)/36333/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
494	D-WP(C)/36334/2025	ANANTA KUMAR BAI VS THE REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //	
495	D-WP(C)/36335/2025	M/S. AMITA AND COMPANY, BBSR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
496	D-WP(C)/36338/2025	KARTIKA KANDHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
497	D-WP(C)/36339/2025	JADUNARAYAN OJHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
498	D-WP(C)/36340/2025	LAXMIDHAR DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
499	D-WP(C)/36341/2025	HARAPRIYA PANIGRAHI	SOUMIK SPANDAN TRIPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/36345/2025	SIPRA BHATTACHARJEE	BHUBANESWAR DASH	//	
		VS	VS	0	
		COLLECTOR CUTTACK		//	
501	D-WP(C)/36346/2025	VASWATI BASU	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/36347/2025	SRINIBAS BEHERA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/36350/2025	RAMAMANI SWAIN	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/36353/2025	NABA GOPAL SAMAL	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/36354/2025	RAGHUNATH SWAIN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/36356/2025	SIBA PRASAD MANSINGH	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/36357/2025	SUKADEB JENA	RANJIT MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
508	D-WP(C)/36358/2025	SAKUNTALA SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/36359/2025	PABITRA MOHAN MOHANTY	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/36361/2025	SANJUKTA PATEL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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511	D-WP(C)/36362/2025	STATE OF ODISHA SUDHANSU SEKHAR MAHAPATRA VS	TAPESH ROY VS	// // 0	
512	D-WP(C)/36363/2025	STATE OF ODISHA ANANTA KUMAR DALAPATI VS	KUNAL KUMAR SWAIN VS	// // 0	
513	D-WP(C)/36364/2025	STATE OF ODISHA SURYA NARAYAN MOHANTY VS	KAMALAKANTA NAYAK VS	// // 0	
514	D-WP(C)/36365/2025	STATE OF ODISHA MADHU SUDAN MANDAL VS	KUNAL KUMAR SWAIN VS	// // 0	
515	D-WP(C)/36368/2025	STATE OF ODISHA PURNA CHANDRA KANSA VS	KAMALAKANTA NAYAK VS	// // 0	
516	D-WP(C)/36371/2025	STATE OF ODISHA SATYASUNDAR SETHY VS	SURYAKANTA DWIBEDI VS	// // 0	
517	D-WP(C)/36372/2025	ITISMITA SETHY DEBARAJ BARGE VS	SHASHI BHUSAN JENA VS	// // 0	
518	D-WP(C)/36373/2025	STATE OF ODISHA SUNIL KUMAR SAHU VS	ASHOK KUMAR ROUT VS	// // 0	AOD20220003081C202500025
519	D-WP(C)/36374/2025	STATE OF ODISHA PRAVAT KUMAR PARIDA VS	KAMALAKANTA NAYAK VS	// // 0	
520	D-WP(C)/36375/2025	STATE OF ODISHA DURYODHAN DAS VS	SURAJ MOHANTY VS	// // 0	
521	D-WP(C)/36377/2025	STATE OF ODISHA SURYAKANTA SWAIN VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// // 0 //	AOR20220001616C202500116

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522	D-WP(C)/36378/2025	AKSHAYA KUMAR SINGH VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	// 0 //	
523	D-WP(C)/36379/2025	BISWARUP DIXIT VS INDIAN BANK, CHENNAI	SUBHASREE MOHANTY VS	// 0 //	
524	D-WP(C)/36380/2025	SAMIR KUMAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
525	D-WP(C)/36381/2025	NALINAKSHYA NAYAK VS LOPAMUDRA DAS	SUSMITA MOHANTY VS	// 0 //	AOD20250001071C202500003
526	D-WP(C)/36382/2025	SATYABRATA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
527	D-WP(C)/36383/2025	DHUSHASAN SINGH VS STATE OF ODISHA	SUSMITA MOHANTY VS	// 0 //	AOD20250001071C202500002
528	D-WP(C)/36384/2025	ANGAD SINGH CHHABRA VS UNION OF INDIA	Avijit Patnaik VS	// 0 //	AOD20240000363C202500022
529	D-WP(C)/36385/2025	JYOTI FEDERATION VS State Of Odisha	Suryakanta Palai VS	// 0 //	AOR20220004106C202500146
530	D-WP(C)/36386/2025	BHAGIRATHI PANDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
531	D-WP(C)/36387/2025	HIMANSHU SEKHAR BEHERA VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	MUKESH AGRAWAL VS	// 0 //	
532	D-WP(C)/36388/2025	SUNIL KUMAR SAHU VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202500026
533	D-WP(C)/36389/2025	RADHA KRUSHNA BEHERA	SAPAN KUMAR PAL	//	AOD20240000545C202500014

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		VS	VS	()	
534	D-WP(C)/36390/2025	STATE OF ODISHA KUMUDA KANTA DASH	Soubhagya Kumar Rath	//	AOR20220004309C202500047
		VS	VS	()	
535	D-WPCRL/27512/2025	STATE OF ODISHA KARTIKA CHANDRA GIRI	BYOMAKESH TRIPATHY	//	
		VS	VS	//0	
536	D-ABLAPL/27421/2025	STATE OF ODISHA MOHAMMAD SHIRAJ KHAN	RAJENDRA NARAYAN ROUT	()	AOR20220001558C202500176
		VS	VS	//	
537	D-ABLAPL/27422/2025	STATE OF ODISHA BARUN KUMAR NAYAK	RAJENDRA NARAYAN ROUT	//	
		VS	VS	KHAIRA /262 /2025	AOR20220001558C202500175
538	D-ABLAPL/27431/2025	STATE OF ODISHA MANAS KUMAR MOHANTY @ LITU	AYESHKANTA TRIPATHY	()	AOR20220004593C202500036
		VS	VS	TIHIDI /222 /2025	
539	D-ABLAPL/27435/2025	STATE OF ODISHA RANJAN BEURA	SURESH CHANDRA PRADHAN	//	AOR20220003509C202500056
		VS	VS	KUDANAGARI /243 /2025	
540	D-ABLAPL/27436/2025	STATE OF ODISHA ABHINASH NAYAK	SURESH CHANDRA PRADHAN	()	AOR20220003509C202500057
		VS	VS	MAHAKALPARA /143 /2025	
541	D-ABLAPL/27441/2025	STATE OF ODISHA DEBADATTA SWAIN	PRABIN DAS	//	
	ABLAPL/10613/2025	VS	VS	BADAMBADI /370 /2025	
542	D-ABLAPL/27442/2025	STATE OF ODISHA RAMA CHANDRA PADHY	JYOTI PRAKASH PATRA	()	
		VS	VS	CHANDRAPUR /74 /2024	
543	D-ABLAPL/27444/2025	STATE OF ODISHA AVINASH AGARWAL	PRANAYA KUMAR DASH	//	
		VS	VS	JATNI P.S. /345 /2025	
544	D-ABLAPL/27446/2025	STATE OF ODISHA RAHIMA BIBI	AMIYA RANJAN SWAIN	()	
		VS	VS	TIRTOL /422 /2025	

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545	D-ABLAPL/27453/2025	STATE OF ODISHA MILAN SAHU VS	BYOMAKESH TRIPATHY VS	// HINDOL /239 /2025 ()	
546	D-ABLAPL/27454/2025	STATE OF ODISHA SAROJ BADAN PARIDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
547	D-ABLAPL/27455/2025	STATE OF ODISHA SARAT KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
548	D-ABLAPL/27456/2025	STATE OF ODISHA SUBHASHREE PANDA VS	BYOMAKESH TRIPATHY VS	// HINDOL /239 /2025 ()	
549	D-ABLAPL/27457/2025	STATE OF ODISHA ASHOK KUMAR DAS @ ASHOK DAS @ AGADHU VS	SATYABAN SAHOO VS	// DHUSURI /280 /2025 ()	
550	D-ABLAPL/27458/2025	STATE OF ODISHA ANANTA KUMAR BEHERA @ ANOJ @ BAPI VS	SAROJ RANJAN SUBUDHI VS	// PHULBANI SADAR /154 /2023 ()	
551	D-ABLAPL/27459/2025	STATE OF ODISHA SAMIRA TAREI @ SAMIR KUMAR TAREI VS	MITU KUMAR BISWAL VS	// KRUSHNA PRASAD /214 /2025 ()	AOD20240000430C202500033
552	D-ABLAPL/27463/2025	STATE OF ODISHA MAHAMMAD @ MD. HUSSAIN VS	PRIYA RANJAN SINGH VS	// MOTANGA /320 /2025 ()	
553	D-ABLAPL/27464/2025	STATE OF ODISHA BISWAJIT BISWAL VS	KARUNAKAR GAYA VS	// GOPALPUR /181 /2024 ()	
554	D-ABLAPL/27472/2025	STATE OF ODISHA TARANISEN JENA VS	AJIT CHANDRA MOHAPATRA VS	// NEMALO /179 /2025 ()	
555	D-ABLAPL/27473/2025	STATE OF ODISHA BIBHAKTA KUMAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// JATNI P.S. /399 /2025 () //	

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556	D-ABLAPL/27474/2025	AUROBINDA KUMAR HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KODINGA /144 /2024 () //	
557	D-ABLAPL/27476/2025	SIDHANT BEHERA @ SIDHANTA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KANTABANIA PS /126 /2025 () //	
558	D-ABLAPL/27479/2025	JAGADISH SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	JEYPORE TOWN /103 /2023 () //	
559	D-ABLAPL/27481/2025	LAKHMAN BODKIA @ LAXMAN BODKIA VS STATE OF ODISHA	UMAKANTA BARIK VS	JEYPORE TOWN /103 /2023 () //	
560	D-ABLAPL/27483/2025	DEHERU SABAR @ NEHERU SABAR VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /184 /2025 () //	
561	D-ABLAPL/27486/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 () //	
562	D-ABLAPL/27489/2025	GORA MANDAL @ SURENDRA MANDAL VS STATE OF ODISHA	SNEHASISH BEHERA VS	CHAULIAGANJA /421 /2025 () //	
563	D-ABLAPL/27490/2025	SATYABRATA PATRA VS STATE OF ODISHA	KALI PRASAD MUDULI VS	BARBIL /215 /2025 () //	
564	D-ABLAPL/27495/2025	THABIRA GOPAL VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /221 /2025 () //	
565	D-ABLAPL/27496/2025	SK. SAHIL @ SHAIK SAHIL VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BORIGUMMA /144 /2025 () //	
566	D-ABLAPL/27501/2025	PRASANT KUMAR SAHOO VS STATE OF ODISHA	SUSANT KUMAR JETHY VS	/ /0 () //	
567	D-ABLAPL/27510/2025	SAHIL NAYAK	MAHES DAS	CAPITAL P.S. /386 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/27514/2025	AJIT JARDIA @ GARDIA	PULAKESH MOHANTY	JAMANKIRA /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/27516/2025	GOURISHANKAR MOHAPATRA	ASIT KUMAR JENA	KAMARDA /126 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/27518/2025	RAKESH BEHERA @ RAKESH KUMAR BEHERA	AJAYA KUMAR JENA	INFCITY PS /410 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/27520/2025	SUBHASHREE PANDA @ SONI	KRUSHNA CHANDRA RATH	HINDOL /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/27522/2025	DHANESWAR KANRA @ JETHU	SURESH KUMAR JENA	BINIKA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/27524/2025	LIKU @ DIBYA JOTI MOHANTA	SARADA PRASAD DASH	RARUAN /134 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/27526/2025	BHUPENDRA SETH @ SIBA	SURESH KUMAR JENA	BINIKA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/27527/2025	HAPPY JENA	ARIJEET MISHRA	JAJPUR ROAD /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/27528/2025	DIPTIREKHA JENA	NARESH CHANDRA JENA	BALICHANDRAPUR /255 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/27529/2025	SUNIL MAHARANA @ NANDU	ARIJEET MISHRA	LALBAG /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/27530/2025	SANJAY KUMAR DAS @ MANTU	ARUN KUMAR BEHERA	BHOGRAI /270 /2025	AOR20220003422C202500095
		VS	VS	()	

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579	D-ABLAPL/27531/2025	STATE OF ODISHA PRAKASH BEHERA VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /374 /2025 ()	
580	D-ABLAPL/27532/2025	STATE OF ODISHA DEBI PRASAD ROUT VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /501 /2025 ()	
581	D-ABLAPL/27533/2025	STATE OF ODISHA DEBENDRA JENA VS	NARESH CHANDRA JENA VS	// BALICHANDRAPUR /255 /2025 ()	
582	D-ABLAPL/27534/2025	STATE OF ODISHA G. RAMA CHANDRA VS	RAJENDRA KUMAR SAHU VS	// GRAM GANJAM /270 /2025 ()	
583	D-ABLAPL/27535/2025	STATE OF ODISHA NIRAD NAYAK VS	KSHIROD KUMAR ROUT VS	// RAIKIA /161 /2025 ()	
584	D-ABLAPL/27538/2025	STATE OF ODISHA RAJU PATRA VS	HAREKRUSHNA DASH VS	// MALGODOWN /195 /2020 ()	AOD2024000001C202500169
585	D-ABLAPL/27539/2025	STATE OF ODISHA SURESH SUNDARA @ SURA SUNDARA VS	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 ()	
586	D-ABLAPL/27540/2025	STATE OF ODISHA OM PRAKASH MALLICK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /332 /2025 ()	
587	D-ABLAPL/27541/2025	STATE OF ODISHA TUSARKANTA BEHERA @ SONU BEHERA VS	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 ()	
588	D-ABLAPL/27542/2025	STATE OF ODISHA SAMPAD NAIK VS	AKSHAYA KUMAR PANDEY VS	// MAHILA P.S. BUXIBAZAR /78 /2025 ()	
589	D-ABLAPL/27545/2025	STATE OF ODISHA AMARNATH SUNDARA @ AMAR SUNDARA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// BRAHMAGIRI /115 /2025 () //	

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590	D-ABLAPL/27548/2025	DAMBARUDHAR SUNDARA @ BADAL SUNDARA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /115 /2025 () //	
591	D-ABLAPL/27549/2025	SURA @ SANATAN NAIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	MAHILA P.S. BUXIBAZAR /78 /2025 () //	
592	D-ABLAPL/27550/2025	RAJESH NAYAK @ CHINTU NAYAK VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /115 /2025 () //	
593	D-ABLAPL/27552/2025	SANGRAM KESHARI DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NAYAPALLI P.S. /116 /2024 () //	
594	D-ABLAPL/27554/2025	DAYANIDHI SAHU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /255 /2025 () //	
595	D-ABLAPL/27556/2025	SOFIYAN KHAN VS STATE OF ODISHA	SANJIT MISHRA VS	KAKATAPUR /244 /2025 () //	
596	D-ABLAPL/27557/2025	MADHABA @ DAMODAR DAS VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /406 /2025 () //	
597	D-ABLAPL/27558/2025	AAKHANDAL DEHURY VS STATE OF ODISHA	SATYA SHIVA DASH VS	JUDUM /69 /2025 () //	AOD20240000388C202500037
598	D-ABLAPL/27559/2025	PRAKASH ROUT VS STATE OF ODISHA	SATYABRATA DASH VS	KALINGA NAGAR /275 /2025 () //	
599	D-ABLAPL/27560/2025	RAKESH SETHI @ RAKA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NAUGAON /205 /2025 () //	
600	D-ABLAPL/27561/2025	ARJUN GHADEI VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	DHENKANAL SADAR /285 /2025 () //	
601	D-ABLAPL/27562/2025	BANDANA MOHANTY	SANJIT MISHRA	CAPITAL P.S. /96 /2024	

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		VS	VS	()	
602	D-ABLAPL/27565/2025	STATE OF ODISHA DILLIP KUMAR BHOKTA	RAKESH BEHERA	// BANARAPAL /355 /2025	
		VS	VS	()	
603	D-ABLAPL/27568/2025	STATE OF ODISHA RANJIT PRADHAN	JUGALA KISHORE PANDA	// MANAMUNDA /219 /2025	
		VS	VS	()	
604	D-ABLAPL/27570/2025	STATE OF ODISHA ANASAYA MOHANTY	PRADIPTA VARMA	// BHARATPUR PS /510 /2025	
		VS	VS	()	
605	D-ABLAPL/27571/2025	STATE OF ODISHA SAMIRA NAIK	RAKESH BEHERA	// RASOL /238 /2025	
		VS	VS	()	
606	D-ABLAPL/27581/2025	STATE OF ODISHA BABUL BHOI	DEEPAK RANJAN PARIDA	// BALIPATNA /289 /2025	
		VS	VS	()	
607	D-ABLAPL/27584/2025	STATE OF ODISHA PRAMOD KUMAR BEHERA	DIBYA PRAKASH MISHRA	// THELKOLOI PS /336 /2025	AOR20220002454C202500116
		VS	VS	()	
608	D-ABLAPL/27585/2025	STATE OF ODISHA SANTRUPTA KUMAR ACHARYA	PRIYABRATA SENAPTI	// BARIPADA TOWN /579 /2024	AOD20240000388C202500038
		VS	VS	()	
609	D-ABLAPL/27586/2025	STATE OF ODISHA LOPAMUDRA BARIK	PARTHA SARATHI DAS	// //	AOD20240000364C202500161
		VS	VS	()	
610	D-ABLAPL/27589/2025	STATE OF ODISHA SUMITBADATYA	SWAGAT KUMAR SAHU	// ASKA /432 /2025	AOR20220004593C202500037
		VS	VS	()	
611	D-ABLAPL/27591/2025	STATE OF ODISHA PINTU BEHERA @ TIKESH KUMAR BEHERA	DIBYA PRAKASH MISHRA	// THELKOLOI PS /336 /2025	AOR20220002454C202500117
		VS	VS	()	
612	D-ABLAPL/27593/2025	STATE OF ODISHA BAPUN MAHAKUD @ BHOLESWAR MAHAKUD	PARTHA SARATHI DAS	// KEONJHAR SADAR /502 /2025	AOD20240000364C202500160
		VS	VS	()	

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613	D-ABLAPL/27595/2025	STATE OF ODISHA FALGUNI MOHANTY VS	ARUN KUMAR MANSINGH VS	// TOMANDO /107 /2025 ()	
614	D-ABLAPL/27598/2025	STATE OF ODISHA SUMIT BADATYA VS	SWAGAT KUMAR SAHU VS	// ASKA /433 /2025 ()	AOR20220004593C202500038
615	D-ABLAPL/27599/2025	STATE OF ODISHA SUMIT BADATYA VS	SWAGAT KUMAR SAHU VS	// ASKA /431 /2025 ()	AOR20220004593C202500039
616	D-ABLAPL/27604/2025	STATE OF ODISHA RANJAN SWAIN @ CHINTU SWAIN VS	SRIKANTA PANDA VS	// NAYAPALLI P.S. /191 /2017 ()	
617	D-ABLAPL/27609/2025	STATE OF ODISHA RAJESH KUMAR PUHAN VS	GYANA RANJAN DHAL VS	// SIMULIA /241 /2025 ()	
618	D-ABLAPL/27610/2025	STATE OF ODISHA HOSSEIN @ ALLI HOSEN SAHA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /330 /2025 ()	
619	D-ABLAPL/27614/2025	STATE OF ODISHA LAXMI NARAYAN SAHU VS	SOUMYA JYOTI BISWAL VS	// MAHILA P.S. BUXIBAZAR /139 /2025 ()	
620	D-ABLAPL/27616/2025	STATE OF ODISHA PRASANTA KUMAR SAHU VS	SOUMYA JYOTI BISWAL VS	// MAHILA P.S. BUXIBAZAR /139 /2025 ()	
621	D-ABLAPL/27619/2025	STATE OF ODISHA OM PRAKASH NAYAK VS	CHITTA RANJAN PATNAIK VS	// SORO /635 /2025 ()	
622	D-ABLAPL/27621/2025	STATE OF ODISHA SUBHENDRA KUMAR DAS VS	PARTHA SARATHI ACHARYA VS	// KAMAKHYANAGAR /537 /2024 ()	
623	D-ABLAPL/27622/2025	STATE OF ODISHA BANAMALI RAM VS	RAJ KUMAR SUTAR VS	// PATTAMUNDAI RURAL PS /149 /2025 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :08/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/27628/2025	RANJIT KUMAR PATRA VS STATE OF ODISHA	MIHIR SAHOO VS	KAMARDA /144 /2025 () //	
625	D-ABLAPL/27631/2025	NILAKANTHA PATRA VS STATE OF ODISHA	MIHIR SAHOO VS	KAMARDA /144 /2025 () //	
626	D-ABLAPL/27632/2025	SASWAT TRIPATHI VS STATE OF ODISHA	RAMESH AGARWAL VS	MAHILA P.S. BUXIBAZAR /111 /2025 () //	
627	D-ABLAPL/27634/2025	RANJAN @ SOUMYARANJAN BUDEK VS STATE OF ODISHA	KIRTAN DANG VS	DEOGAON /175 /2025 () //	
628	D-ABLAPL/27636/2025	TIRTHA NAIK @ TIRTHABASA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	AMPANI /1 /2025 () //	
629	D-ABLAPL/27643/2025	KISHOR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIJEPUR /165 /2025 () //	
630	D-ABLAPL/27644/2025	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //	
631	D-ABLAPL/27646/2025	LAXMIPRIYA NAIK VS STATE OF ODISHA	AMARENDRA SAHOO VS	JANKIA P.S. /297 /2025 () //	
632	D-ABLAPL/27647/2025	AJIT KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	JAIPATNA /61 /2024 () //	
633	D-ABLAPL/27649/2025	SK. MAHASIN KHAN @ MOHSIN KHAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHARMASALA /281 /2025 () //	
634	D-ABLAPL/27650/2025	GAGAN MOHAPATRA @ GAGAN BIHARI MOHAPATRA VS STATE OF ODISHA	RAAGHUNATH BISWAL VS	INFOCITY PS /422 /2025 () //	
635	D-ABLAPL/27651/2025	DIPAK SETHI @ DEEPAK KUMAR SEN	DEEPAK KU SAHOO	KENDRAPARA SADAR /417 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/27658/2025	DILIP KUMAR SAHOO	ARUN KUMAR BUDHIA	RAJGANGPUR /452 /2025	AOD20240000603C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/27661/2025	JITAN KUMAR SATAPATHY	DEEPAK KU SAHOO	KENDRAPARA SADAR /653 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/27662/2025	SUDHIR DAS @ SUDHIR CHARAN DAS	PANCHANAN PANIGRAHI	BHUBAN /62 /2025	AOR20250000001C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/27665/2025	LITU MALIK	DEEPAK KU SAHOO	NIKIRAI /315 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/27669/2025	SANJAY DASH @ DAS	RASHMI RANJAN SINHA	LAXMISAGAR P.S. /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/27671/2025	BIJAYA MAHANTY	SUSANTA KUMAR LENKA	TOMANDO /75 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/27672/2025	SUMAN PARIDA	BISHNU PRASAD PRADHAN	CHANDRASEKHARPUR /487 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/27673/2025	BINESH BARIK	DEEPAK KU SAHOO	Tantiapal Marine /29 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/27675/2025	SUBASINI PANIGRAHI	RANJAN KUMAR NAYAK	SORO /705 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/27676/2025	SUDARSAN JENA @ SUDAR JENA	SIDHARTHA MISHRA	INFOCITY PS /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/27679/2025	DIPPI @ DILLIP KUMAR PANIGRAHI	RANJAN KUMAR NAYAK	SORO /705 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/27681/2025	STATE OF ODISHA SUDARSAN JENA @ SUDAR JENA VS	SIDHARTHA MISHRA VS	// INFOCITY PS /420 /2025 ()	
648	D-ABLAPL/27682/2025	STATE OF ODISHA SEK. ARFUDDIN @ SK. ARFUDDIN VS	BASANTA KUMAR DAS VS	// BHOGRAI /76 /2025 ()	
649	D-ABLAPL/27683/2025	STATE OF ODISHA BIBHU PRASAD KAR VS	BYOMAKESH TRIPATHY VS	// KHURDA MODEL /332 /2025 ()	
650	D-ABLAPL/27687/2025	STATE OF ODISHA RAJESH KUMAR BEHERA VS	SARADA PRASANNA SARANGI VS	// NILGIRI /344 /2025 ()	
651	D-ABLAPL/27689/2025	STATE OF ODISHA KSHYANAPRABHA MALIK VS	JAJATI KESHARI KHUNTIA VS	// KHANTAPADA /226 /2025 ()	
652	D-ABLAPL/27693/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	LALATENDU SAMANTARAY VS	// KABISURYANAGAR /595 /2025 ()	
653	D-ABLAPL/27695/2025	STATE OF ODISHA PRASHANTA NAIK VS	YUVRAJ PAREKH VS	// MANCHESWAR P.S. /468 /2025 ()	
654	D-ABLAPL/27697/2025	STATE OF ODISHA BISWAJIT MALLIK VS	SAPAN KUMAR LENKA VS	// RAGHUNATHPALI /470 /2025 ()	
655	D-ABLAPL/27706/2025	STATE OF ODISHA PRIYA RANJAN SWAIN VS	PRAVASH CHANDRA JENA VS	// CYBER CRIME AND ECONOMIC OFFENCES, SAMBALPUR /10 /2025 ()	
656	D-ABLAPL/27707/2025	STATE OF ODISHA SK. NAIM @ SK. NAIN VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /132 /2025 ()	
657	D-ABLAPL/27718/2025	STATE OF ODISHA NILU BHUYAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// DIGAPAHANDI /306 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/27722/2025	AMJAD ALLI KHAN @ MILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TOMANDO /20 /2019 () //	
659	D-ABLAPL/27724/2025	RABINA @ RABINDRA TARAI VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /636 /2024 () //	
660	D-ABLAPL/27727/2025	PRASANNA PANI VS STATE OF ODISHA	SUDHIR KUMAR SAHOO VS	// () //	AOR2025000001C202500050
661	D-ABLAPL/27729/2025	PINTU ALIAS MANOJ BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// () //	AOR20220002787C202500116
662	D-ABLAPL/27733/2025	BAPI BACHHAR VS State Of Odisha	SOUMYA KANTA TRIPATHY VS	// () //	AOD20240000239C202500019
663	D-ABLAPL/27734/2025	RAJA DAS VS STATE OF ODISHA	ABIT SAHU VS	// () //	AOD20230001163C202500002
664	D-ABLAPL/27735/2025	NESAR HUSSION KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// () //	AOR20220001303C202500043
665	D-ABLAPL/27743/2025	DIBYA SHAKTI BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	PALLAHARA /92 /2023 () //	
666	D-ABLAPL/27746/2025	LAXMIPRIYA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NUAGAON /195 /2025 () //	

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MISC CASES FILED on :08/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTAC/47654/2024 CONTAC/6/2024	SUPRIYA NAIK MP	AKSHAYA KUMAR NAYAK	2/2025
2	D-ARBA/28/2022 ARBA/28/2022	BIRLA INSTITUTE OF MANAGEMENT TECHNOLOGY (BIMTECH) MP		26/2025
3	D-SAO/16/2023 SAO/16/2023	KAMALA JENA MP	DWARIKA PRASAD MOHANTY	45/2025
4	D-CRLLP/27594/2025 CRLLP/ /	STATE OF ODISHA (VIGILANCE) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	55/2025
5	D-CRP/11898/2025 CRP/10/2025	VINEET KUMAR LALANI MP	DEBAKANTA MOHANTY	68/2025
6	D-CRP/35603/2025 CRP/ /	PABITRA MOHAN NAYAK MP	SAIBRATA RATH	69/2025
7	D-TRPCRL/27567/2025 TRPCRL/ /	MANAS RANJAN DASH MP	PRAVAT KUMAR MOHANTY	87/2025
8	D-TRPCRL/27674/2025 TRPCRL/ /	ARJUNA SAHOO MP	BIKASH CHANDRA PARIJA	88/2025
9	D-TRPCRL/27588/2025 TRPCRL/ /	MAMATA BEHERA @ ACHARYA MP	MANORANJAN MUDULI	89/2025
10	D-CRLMP/27694/2025 CRLMP/ /	AYUSMAN SWAIN MP	MANAS KUMAR CHAND	200/2025
11	D-JCRLA/152/2023 JCRLA/152/2023	RAM SHANKAR YADAV MP	MR. AKHAYA KUMAR BEURA,(M/S. BIKASH KUMAR DASH,MRUTYU	240/2025
12	D-JCRLA/152/2023 JCRLA/152/2023	RAM SHANKAR YADAV MP	MR. AKHAYA KUMAR BEURA,(M/S. BIKASH KUMAR DASH,MRUTYU	241/2025
13	D-JCRLA/29/2023 JCRLA/29/2023	PAKU@BARIAL SOREN MP	M/S DIPTIREKHA NANDA, M/S SAROJ KUMAR ROUSTRAY	242/2025
14	D-JCRLA/20/2022 JCRLA/20/2022	SIBA@DURGA MARANDI MP	Adv. ARUN KUMAR DAS	243/2025
15	D-JCRLA/20/2022 JCRLA/20/2022	SIBA@DURGA MARANDI MP	Adv. ARUN KUMAR DAS	244/2025
16	D-JCRLA/81/2022 JCRLA/81/2022	HARIA@HARISH CHANDRA BARIK MP	MR. S.N. MISHRA(4)	245/2025
17	D-JCRLA/13339/2025 JCRLA/46/2025	ROMANCHA @ RABI SUNANNI MP	BINAPANI TRIPATHY	246/2025
18	D-JCRLA/6823/2024 JCRLA/30/2024	BAITALU SANANGI MP	MS. BIJAYALAXMI TRIPATHY, N TRIPATHY	247/2025
19	D-JCRLA/14442/2024 JCRLA/69/2024	RANJAN@BALA RANJAN KALO MP	ADV.	248/2025
20	D-JCRLA/23989/2024 JCRLA/139/2024	CHEPA DEHURY MP	SATYA NARAYAN MISHRA (A.C)	249/2025
21	D-JCRLA/165/2023 JCRLA/165/2023	RABINDRA MALLIK MP	S.N. MISHRA(4) (AMICUS CURIAE)	250/2025
22	D-JCRLA/21936/2024 JCRLA/126/2024	DEBARAJ PADHAN MP	ADV.	251/2025
23	D-JCRLA/29133/2024 JCRLA/154/2024	KONA@KUANR @ KARUNA HANSDA MP	SATYANARAYAN MISHRA (AMICUS CURIAE)	252/2025
24	D-JCRLA/14087/2025 JCRLA/76/2025	GOPAL BARIHA@PETU MP	ADV	253/2025
25	D-JCRLA/36/2023 JCRLA/36/2023	MADEBA @ MADHABA DORA MP	ADV. SATYA NARAYAN MISHRA	254/2025
26	D-JCRLA/71/2023	KANHEI SETHY @ KANHA	ADV.	

	JCRLA/71/2023	MP		255/2025
27	D-JCRLA/16322/2024	SNEHASWAKSHYAR SAMAL	ADV	
	JCRLA/77/2024	MP		256/2025
28	D-TRP(C)/36070/2025	NAMITA NAYAK	SARADA PRASAD DASH	
	TRP(C)/ /	MP		340/2025
29	D-TRP(C)/36084/2025	SIGMA DASH	MOHAMMED FARADISH	
	TRP(C)/ /	MP		341/2025
30	D-TRP(C)/34263/2025	PUSPITA BISWAL @ PUSPITA ROUT	RANJAN KUMAR ROUT	
	TRP(C)/304/2025	MP		342/2025
31	D-TRP(C)/36164/2025	MAMA KUMARI DASH @ KAR	ASHOK KUMAR SWAIN 1	
	TRP(C)/ /	MP		343/2025
32	D-CONTC/3880/2024	DIPTI RANJAN NAYAK	GOPINATH SETHI	
	CONTC/715/2024	MP		343/2025
33	D-CONTC/32290/2024	MAHALAKSHMI PATRO	SANDHYARANI PANI	
	CONTC/6169/2024	MP		344/2025
34	D-TRP(C)/36171/2025	SANGIT SANDHYA PATEL	ARIJEET MISHRA	
	TRP(C)/ /	MP		344/2025
35	D-TRP(C)/36179/2025	PADMARANI BINDHANI	ARIJEET MISHRA	
	TRP(C)/ /	MP		345/2025
36	D-CONTC/28654/2025	AMIYA KUMAR PATTNAYAK	atul tripathy	
	CONTC/3340/2025	MP		345/2025
37	D-CONTC/28624/2025	GOLAKA GOUDA	ATUL TRIPATHY	
	CONTC/3313/2025	MP		346/2025
38	D-TRP(C)/36193/2025	ASHARANI MISHRA @ SWAIN	HAREKRUSHNA DASH	
	TRP(C)/ /	MP		346/2025
39	D-CONTC/36325/2025	SUBODH KUMAR SARANGI	SOURAV DAS	
	CONTC/ /	MP		347/2025
40	D-RVWPET/27229/2024	RAJKUMARI SAHU	AMIT PRASAD BOSE	
	RVWPET/128/2024	MP		365/2025
41	D-RVWPET/27229/2024	RAJKUMARI SAHU	SUMITRA MOHANTY	
	RVWPET/128/2024	MP		366/2025
42	D-RPFAM/12849/2025	SATYAJIT PATRA	KISHORE CHANDRA RAJGURU MOHAPATRA	
	RPFAM/97/2025	MP		404/2025
43	D-RPFAM/35721/2025	KANCHARANA UMA MAHESWAR RAO	BHUBANANANDA LENKA	
	RPFAM/ /	MP		405/2025
44	D-RPFAM/31485/2024	KANCHARANA @ PALAVALASA TOYAJANA	SUNIL KUMAR PANDA, K.PANDA	
	RPFAM/221/2024	MP		406/2025
45	D-RPFAM/73/2013	BIDYUTPRAVA PATRA	M/S.B.SAHOO	
	RPFAM/73/2013	MP		407/2025
46	D-RPFAM/36240/2025	SUBHRA MISHRA	DEEPALI MAHAPATRA	
	RPFAM/ /	MP		408/2025
47	D-RPFAM/36271/2025	RAJIB KUMAR SAHU	BYOMAKESH TRIPATHY	
	RPFAM/ /	MP		409/2025
48	D-CMAPL/36055/2025	DR.HRUSIKESH MISHRA	PRADIPTA KISHORE BHUYAN	
	CMAPL/ /	MP		463/2025
49	D-CMAPL/36059/2025	DR. SUMITA MISHRA	PRADIPTA KISHORE BHUYAN	
	CMAPL/ /	MP		464/2025
50	D-CMAPL/809/2023	GADADHAR JENA	M/S GHANASHYAM NAMTOAR, R.N.SINGH, R.L.KAR	
	CMAPL/809/2023	MP		465/2025
51	D-CMAPL/36278/2025	BARENDRA KUMAR PALEI	ADV.	
	CMAPL/ /	MP		466/2025
52	D-MATA/15818/2024	SK. JAHID	MAHESWAR MOHANTY	
	MATA/145/2024	MP		501/2025
53	D-MATA/35512/2025	PALLABI PRITIPADMA DWIVEDY	BASUDEV MISHRA	
	MATA/344/2025	MP		502/2025
54	D-MATA/35338/2025	SAKTI SANKAR BOXI	ASHOK DAS	
	MATA/ /	MP		503/2025
55	D-MATA/48/2014	BIDYUT PRAVA PATRA	M/S.PRAVAT KU.MOHANTY	
	MATA/48/2014	MP		504/2025
56	D-MATA/36369/2025	ALOK RANJAN MAHARANA	BEDA PRAKASH PANDA	
	MATA/ /	MP		505/2025
57	D-FAO/78/2019	MANAS KU.NAYAK	ARUN KUMAR MISHRA(2)	
	FAO/78/2019	MP		814/2025

58	D-FAO/78/2019 FAO/78/2019	MANAS KU.NAYAK MP	ARUN KUMAR MISHRA(2)	815/2025
59	D-FAO/80/2017 FAO/80/2017	PRAHALLAD ROY SHARMA MP	M/S.MAHESWAR MOHANTY	816/2025
60	D-FAO/80/2017 FAO/80/2017	PRAHALLAD ROY SHARMA MP	M/S.MAHESWAR MOHANTY	817/2025
61	D-FAO/80/2017 FAO/80/2017	PRAHALLAD ROY SHARMA MP	M/S.MAHESWAR MOHANTY	818/2025
62	D-BLAPL/24012/2025 BLAPL/8497/2025	CHINMAYANANDA PANDA @ JUNU PANDA MP	RAMANI KANTA PATTANAIAK	925/2025
63	D-BLAPL/19778/2025 BLAPL/6902/2025	BIBHU PRASAD BHUYAN MP	SATYAJIT MOHAPATRA	926/2025
64	D-BLAPL/26027/2025 BLAPL/9108/2025	JAYANTA KUMAR ROUT MP	RAMESH CHANDRA BHOI	927/2025
65	D-BLAPL/19153/2025 BLAPL/6758/2025	MAHENDRA MAJHI MP	JNYANANANDA PANDA	928/2025
66	D-BLAPL/27654/2025 BLAPL/ /	PREM @ SONA BEG @ BECK MP	KULDEEP MOHANTY	929/2025
67	D-CRLREV/27452/2025 CRLREV/ /	AJAY KUMAR PATRA MP	HEMANTA KUMAR MOHANTA	954/2025
68	D-CRLREV/27452/2025 CRLREV/ /	AJAY KUMAR PATRA MP	HEMANTA KUMAR MOHANTA	955/2025
69	D-CRLREV/27452/2025 CRLREV/ /	AJAY KUMAR PATRA MP	HEMANTA KUMAR MOHANTA	956/2025
70	D-CRLREV/39262/2024 CRLREV/14/2025	BIBEKANAND ATABUDHI MP	ASHOK KUMAR SAHOO	957/2025
71	D-CRLREV/27537/2025 CRLREV/ /	SAIRENDHRI MAHANTA MP	PRADEEP KUMAR MOHAPATRA	958/2025
72	D-CRLREV/27551/2025 CRLREV/ /	DEBASISH MAHAPATRA MP	HIMANSHU SEKHAR MISHRA	959/2025
73	D-CRLREV/26322/2025 CRLREV/ /	RAHUL @ ASHUTOSH ASISH NAYAK MP	DEBI PRASAD RAYCHAUDHURY	960/2025
74	D-CRLREV/27551/2025 CRLREV/ /	DEBASISH MAHAPATRA MP	HIMANSHU SEKHAR MISHRA	961/2025
75	D-CRLREV/27611/2025 CRLREV/ /	GLOBAL AQUA MP	HRUDANANDA MOHAPATRA	962/2025
76	D-CRLREV/27611/2025 CRLREV/ /	GLOBAL AQUA MP	HRUDANANDA MOHAPATRA	963/2025
77	D-CRLREV/27611/2025 CRLREV/ /	GLOBAL AQUA MP	HRUDANANDA MOHAPATRA	964/2025
78	D-CRLREV/27596/2025 CRLREV/ /	LIPUN @ AMIR RANJAN PRADHAN MP	ARUN KUMAR BEHERA	965/2025
79	D-CRLREV/27633/2025 CRLREV/ /	SUKANTA KUMAR SAHOO MP	DEBIDUTTA MOHAPATRA	966/2025
80	D-CRLREV/27680/2025 CRLREV/ /	GAGAN BIHARI BISWAL MP	AMIT PRASAD BOSE	967/2025
81	D-CRLREV/27678/2025 CRLREV/ /	RAM MOHAN PANDA MP	RAMDAS ACHARY	968/2025
82	D-CRLREV/27690/2025 CRLREV/ /	ABINASH@ABHINASH NAYAK MP	NIRANJAN LENKA	969/2025
83	D-CRLREV/27690/2025 CRLREV/ /	ABINASH@ABHINASH NAYAK MP	NIRANJAN LENKA	970/2025
84	D-CRLREV/27692/2025 CRLREV/ /	NAYANI SAHOO MP	ASHOK KUMAR SARANGI	971/2025
85	D-RSA/2931/2025 RSA/66/2025	SATYABADI SAHOO MP	SUVASHISH PATTANAIAK	1263/2025
86	D-RSA/33554/2025 RSA/ /	DIBAS KUMAR MOHANTA MP	DAYANIDHI MOHANTY	1264/2025
87	D-RSA/123/2014 RSA/123/2014	KOKA VENKATA SIVA PR MP	M/S.RAM PRASAD MOHAPATRA	1265/2025
88	D-RSA/280/2023 RSA/280/2023	BIRABAR NAYAK MP	SOUMYA MISHRA	1266/2025
89	D-RSA/36153/2025	MAMATA PANDA	KSHIROD KUMAR ROUT	

	RSA/ /	MP		1267/2025
90	D-RSA/36158/2025	EPARI BISWANATH PATRO	LAXMAN PRADHAN	
	RSA/ /	MP		1268/2025
91	D-RSA/36158/2025	EPARI BISWANATH PATRO	LAXMAN PRADHAN	
	RSA/ /	MP		1269/2025
92	D-RSA/36167/2025	ASHOK SIKARI	ARIJEET MISHRA	
	RSA/ /	MP		1270/2025
93	D-RSA/21714/2025	SUSHIL KUMAR PADHIARI	PRAKASH KUMAR MISHRA	
	RSA/335/2025	MP		1271/2025
94	D-RSA/36289/2025	BIJUMANI PRADHAN	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		1272/2025
95	D-RSA/36292/2025	SANJUKTA MANDAL	ABHAYA KUMAR SHARMA	
	RSA/ /	MP		1273/2025
96	D-RSA/36324/2025	SANKHA MAJHI @ BASKEY	BHAWANI SANKAR PANIGRAHI	
	RSA/ /	MP		1274/2025
97	D-RSA/36331/2025	LABANI PATEL	BHAWANI SANKAR PANIGRAHI	
	RSA/ /	MP		1275/2025
98	D-RSA/36342/2025	UMESH CHANDRA NAYAK	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1276/2025
99	D-CMP/36108/2025	SONU PERIWAL	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		1468/2025
100	D-CMP/36091/2025	RAMESH LAL SAHU	SANJEEB CHAKRAVARTY	
	CMP/1414/2025	MP		1469/2025
101	D-CMP/36091/2025	RAMESH LAL SAHU	SANJEEB CHAKRAVARTY	
	CMP/1414/2025	MP		1470/2025
102	D-CMP/36091/2025	RAMESH LAL SAHU	SANJEEB CHAKRAVARTY	
	CMP/1414/2025	MP		1471/2025
103	D-CMP/36111/2025	SAMARESH NAYAK	PRATAP CHANDRA CHHINCHANI	
	CMP/ /	MP		1472/2025
104	D-CMP/36092/2025	GIRISH CHANDRA ROUL	KULDEEP MOHANTY	
	CMP/1416/2025	MP		1473/2025
105	D-CMP/36114/2025	BISWAJIT MOHANTY	NILAKANTHA JUJHARSINGH	
	CMP/ /	MP		1474/2025
106	D-CMP/378/2025	JADUNATH PRADHAN	ARUN KUMAR MISHRA	
	CMP/177/2025	MP		1475/2025
107	D-CMP/31066/2025	SOMYARANJAN SAMANTARAY	LALITENDU MISHRA	
	CMP/1194/2025	MP		1476/2025
108	D-CMP/32440/2025	GAJENDRA NATH BEHERA	PRAKASH RANJAN BARIK	
	CMP/ /	MP		1477/2025
109	D-CMP/36192/2025	K.BIJAYA BHARATI	UPENDRA KUMAR SAMAL	
	CMP/ /	MP		1478/2025
110	D-CMP/36197/2025	M/S. NATIONAL ENTERPRISES, KEONJHAR	SAILESH SAMANTARAY	
	CMP/1420/2025	MP		1479/2025
111	D-CMP/36206/2025	RAJENDRA KUMAR PANDA	ALOK KUMAR PANDA	
	CMP/1417/2025	MP		1480/2025
112	D-CMP/36227/2025	PURNA CHANDRA BARIK	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1481/2025
113	D-CMP/36258/2025	GOURANG SAHOO	BRAHMANANDA TRIPATHY	
	CMP/ /	MP		1482/2025
114	D-CMP/36305/2025	ASHWINI KASTA	BUDHIRAM DAS	
	CMP/ /	MP		1483/2025
115	D-CMP/36337/2025	BHAGIRATHI GEDI	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1484/2025
116	D-CMP/36343/2025	SALILA SAHOO	RAGHUNATH DASMOHAPATRA	
	CMP/ /	MP		1485/2025
117	D-CMP/36344/2025	SANJULATA@MANJULATA MAHARANA	RAGHUNATH DASMOHAPATRA	
	CMP/ /	MP		1486/2025
118	D-CMP/36360/2025	ANANDINI SABAT	LAXMINARAYAN PATEL	
	CMP/ /	MP		1487/2025
119	D-CMP/36366/2025	PUSPA SAMAL	SATYA SMRUTI MOHANTY	
	CMP/ /	MP		1488/2025
120	D-CMP/36366/2025	PUSPA SAMAL	SATYA SMRUTI MOHANTY	
	CMP/ /	MP		1489/2025

121	D-ABLAPL/11945/2025 ABLAPL/4856/2025	CHANDRAKANTA BEHERA MP		1652/2025
122	D-ABLAPL/22510/2025 ABLAPL/8892/2025	HAPPY BEURA MP		1653/2025
123	D-ABLAPL/38513/2024 ABLAPL/14819/2024	SIDHESWAR PRADHAN MP	ABHISIDDHANTA SAHOO	1654/2025
124	D-ABLAPL/23432/2025 ABLAPL/9210/2025	LAXMIDHAR PADHIARY MP		1655/2025
125	D-ABLAPL/6129/2020 ABLAPL/6129/2020	MADHUSMITA SWAIN @ PARIJA MP		1656/2025
126	D-ABLAPL/39/2025 ABLAPL/49/2025	JABED QUADRI@MOJAHID SAJI MP		1657/2025
127	D-ABLAPL/15233/2025 ABLAPL/5995/2025	TAPAS KUMAR SAHU MP		1658/2025
128	D-ABLAPL/10032/2023 ABLAPL/10032/2023	ANIL MAHANANDA MP		1659/2025
129	D-ABLAPL/145/2025 ABLAPL/81/2025	GUPTESWAR @ PABAN SAHU MP		1660/2025
130	D-ABLAPL/10268/2025 ABLAPL/4018/2025	KRUSHNA CHANDRA PANDEY MP		1661/2025
131	D-ABLAPL/9297/2024 ABLAPL/3484/2024	SURESH PATRA MP		1662/2025
132	D-ABLAPL/25324/2025 ABLAPL/10087/2025	MANJU JENA MP	SOUBHAGYA LAXMI PATTNAIK	1663/2025
133	D-ABLAPL/4104/2024 ABLAPL/1608/2024	IJHAR ALLI SAHA @ RIZU KHAN MP		1664/2025
134	D-ABLAPL/8461/2024 ABLAPL/3070/2024	JATIN BUDEK MP		1665/2025
135	D-ABLAPL/5020/2024 ABLAPL/1990/2024	JITENDRA KUMAR NAIK @ JITU NAIK MP		1666/2025
136	D-ABLAPL/29091/2024 ABLAPL/10816/2024	NIRUPAMA SAHOO MP	ALEKHA KUMAR SAHOO	1667/2025
137	D-ABLAPL/29092/2024 ABLAPL/10820/2024	BISWAJIT SAHOO MP	ALEKHA KUMAR SAHOO	1668/2025
138	D-ABLAPL/23308/2025 ABLAPL/9143/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA MP		1669/2025
139	D-ABLAPL/23309/2025 ABLAPL/9175/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA MP		1670/2025
140	D-MACA/36065/2025 MACA/ /	NARIONAL INSURANCE CO. LTD.,KHURDA MP	SUBRAT SATPATHY	2234/2025
141	D-MACA/36072/2025 MACA/ /	BANITA SETHY MP	PRADEEP KUMAR MISHRA	2235/2025
142	D-MACA/36076/2025 MACA/ /	BINODINI PARIDA MP	PRADEEP KUMAR MISHRA	2236/2025
143	D-MACA/36076/2025 MACA/ /	BINODINI PARIDA MP	PRADEEP KUMAR MISHRA	2237/2025
144	D-MACA/36081/2025 MACA/ /	JYOSTNARANI PATTNAIK MP	PRADEEP KUMAR MISHRA	2238/2025
145	D-MACA/36081/2025 MACA/ /	JYOSTNARANI PATTNAIK MP	PRADEEP KUMAR MISHRA	2239/2025
146	D-MACA/34396/2025 MACA/ /	B.M. ORIENTAL INSURANCE CO.LTD., JHANSI MP	PRASUNDA KUMAR MAHALI	2240/2025
147	D-MACA/34385/2025 MACA/ /	B.M.,ORIENTAL INSURANCE CO. LTD.,JHANSI MP	PRASUNDA KUMAR MAHALI	2241/2025
148	D-MACA/36283/2025 MACA/ /	NEW INDIA ASSURANCE CO.LTD., GANJAM MP	MAUMENDRA KUMAR GHOSE	2242/2025
149	D-CRLA/23551/2025 CRLA/928/2025	KUMAR JENA MP	PRASANNA KUMAR PANI	2455/2025
150	D-CRLA/27499/2025 CRLA/ /	BHAGA GOUDA @ BHAGIRATHI GOUDA MP	BISWAJIT RANJAN TRIPATHY	2456/2025
151	D-CRLA/27499/2025 CRLA/ /	BHAGA GOUDA @ BHAGIRATHI GOUDA MP	BISWAJIT RANJAN TRIPATHY	2457/2025
152	D-CRLA/566/2021	JAGADISH DAS	ARUN KUMAR DAS1	

184	D-CRLMC/27430/2025 CRLMC/ /	TUNA GOUDA MP	SWAGAT KUMAR SAHU	2495/2025
185	D-CRLMC/27449/2025 CRLMC/ /	GANADHIP NAYAK MP	BIDYADHAR MANSING	2496/2025
186	D-CRLMC/27450/2025 CRLMC/ /	SAROJ BISWAL MP	DEBASMITA BEHERA	2497/2025
187	D-CRLMC/18378/2025 CRLMC/2241/2025	PAPU MALIK MP		2498/2025
188	D-CRLMC/15476/2025 CRLMC/1930/2025	GANA @ GANESH NAYAK MP		2499/2025
189	D-CRLMC/27461/2025 CRLMC/ /	BIRENDRA SAMAL @ KHANDEI MP	RITURANJAN CHHOTARAY	2500/2025
190	D-CRLMC/27461/2025 CRLMC/ /	BIRENDRA SAMAL @ KHANDEI MP	RITURANJAN CHHOTARAY	2501/2025
191	D-CRLMC/27477/2025 CRLMC/ /	DIBYAHUTI RAY MP	BIJAYA KUMAR BEHERA 1	2502/2025
192	D-CRLMC/27487/2025 CRLMC/ /	SURYANARAYAN SAMAL MP	JITENDRA KUMAR LENKA	2503/2025
193	D-CRLMC/23317/2025 CRLMC/2972/2025	RANJIT BEHERA MP	ADITI HOTA	2504/2025
194	D-CRLMC/27497/2025 CRLMC/ /	SRIKANTA PATI MP	LINGARAJ SARANGI	2505/2025
195	D-CRLMC/24879/2025 CRLMC/3271/2025	KALIA@SUSANTA PRADHAN MP		2506/2025
196	D-CRLMC/26555/2024 CRLMC/3428/2024	NAMITA NAIK MP		2507/2025
197	D-CRLMC/27503/2025 CRLMC/ /	RABINDRA TARAI MP	PRAKASH CHANDRA DASH	2508/2025
198	D-CRLMC/27519/2025 CRLMC/ /	KARNADEV SAMADDAR MP	BIDYALOK MOHAPATRA	2509/2025
199	D-CRLMC/27543/2025 CRLMC/ /	ALOK SWAIN MP	PRAMOD KUMAR ROUT	2510/2025
200	D-CRLMC/22646/2025 CRLMC/2867/2025	MD. JAFRULLA @ PAPALI MP		2511/2025
201	D-CRLMC/16319/2025 CRLMC/2006/2025	SUDHANSU KUMAR SAHU MP	PUSPAMITRA MOHAPATRA	2512/2025
202	D-CRLMC/27547/2025 CRLMC/ /	VICKY JENA @ TAJESWAR JENA MP	SOUBHAGYA KUMAR DASH	2513/2025
203	D-CRLMC/27564/2025 CRLMC/ /	RAGHUNATH SAHOO MP	DIGAMBARA MISHRA	2514/2025
204	D-CRLMC/27569/2025 CRLMC/ /	NABIN @ NABIN KUMAR BHANJA MP	ARUN KUMAR BEHERA	2515/2025
205	D-CRLMC/27583/2025 CRLMC/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK , A.G.A	2516/2025
206	D-CRLMC/27620/2025 CRLMC/ /	SRICHANDAN KAR MP	PURNA CHANDRA DAS	2517/2025
207	D-CRLMC/27629/2025 CRLMC/ /	SAROJ KUMAR PRADHAN MP	SIDHARTHA MISHRA	2518/2025
208	D-CRLMC/27642/2025 CRLMC/ /	RAGHUNATH SAHOO MP	DIGAMBARA MISHRA	2519/2025
209	D-CRLMC/27645/2025 CRLMC/ /	A.SIRISHA MP	DIGAMBARA MISHRA	2520/2025
210	D-CRLMC/27259/2025 CRLMC/ /	ALLADA VENKATESH MP	SIDHANT DWIBEDI	2521/2025
211	D-CRLMC/1535/2023 CRLMC/1535/2023	PRAFULLA KUMAR PARIDA MP	SAROJANANDA MISHRA	2522/2025
212	D-CRLMC/25193/2025 CRLMC/3348/2025	PRAHALLAD BAG @ RAJ MP		2523/2025
213	D-CRLMC/30658/2024 CRLMC/4038/2024	PRASAD PAIKARAY MP	SANTOSH CHANDRA ATABUDHI	2524/2025
214	D-CRLMC/27660/2025 CRLMC/ /	ALOK GOUDA MP	BIJAY KUMAR BEHERA	2525/2025
215	D-WA/36029/2025	CENTRAL UNIVERSITY OF ODISHA	RAJESH KUMAR MAHAPATRA,SR. PANEL COUNSEL	

	WA/ /	MP		3847/2025
216	D-WA/34899/2025 WA/1480/2025	MANMATH NATH SAI @ SI MP	BASUDEV MOHAPATRA	3848/2025
217	D-WA/36106/2025 WA/ /	ADDITIONAL CHIEF SECRETARY TO GOVT MP	SARAJ KANTA SAMAL, A.G.A	3849/2025
218	D-WA/36106/2025 WA/ /	ADDITIONAL CHIEF SECRETARY TO GOVT MP	SARAJ KANTA SAMAL, A.G.A	3850/2025
219	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SARAJ KANTA SAMAL, A.G.A	3851/2025
220	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SARAJ KANTA SAMAL, A.G.A	3852/2025
221	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3853/2025
222	D-WA/36141/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A	3854/2025
223	D-WA/36141/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK, A.G.A	3855/2025
224	D-WA/36204/2025 WA/ /	SARTHAK MOHAPATRA MP	PRIYADARSHINEE BIJAYALAXMI DAS	3856/2025
225	D-WA/36210/2025 WA/ /	ADARSH KUMAR SAHU MP	PRIYADARSHINEE BIJAYALAXMI DAS	3857/2025
226	D-WA/74/2020 WA/74/2020	ODISHA GRAMYA BANK MP	SARAJ KANTA SAMAL, A.G.A	3858/2025
227	D-WA/36235/2025 WA/ /	BANDANA MOHANTY MP	MANOJA KUMAR KHUNTIA	3859/2025
228	D-WA/36235/2025 WA/ /	BANDANA MOHANTY MP	MANOJA KUMAR KHUNTIA	3860/2025
229	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SARAJ KANTA SAMAL, A.G.A	3861/2025
230	D-WP(C)/33302/2025 WP(C)/24380/2025	MADHABANANDA OJHA MP	SHIVSANKAR MOHANTY	15154/2025
231	D-WP(C)/36051/2025 WP(C)/ /	SUSHANTA KUMAR ROUT MP	ANJAN KUMAR BISWAL	15155/2025
232	D-WP(C)/36056/2025 WP(C)/24852/2025	TULASI DEHURY MP	BIBHUTI BHUSAN SWAIN	15156/2025
233	D-WP(C)/36057/2025 WP(C)/ /	SARITA GOCHHAYAT MP	ANKITA MUKHERJI	15157/2025
234	D-WP(C)/27092/2023 WP(C)/27092/2023	SIBARAM MALLIA MP	ATUL TRIPATHY	15158/2025
235	D-WP(C)/36053/2025 WP(C)/ /	BIBHUDATTA BEHERA MP	BIJAY KUMAR BEHERA	15159/2025
236	D-WP(C)/33660/2025 WP(C)/23340/2025	PUSPA SAMAL MP		15160/2025
237	D-WP(C)/21079/2025 WP(C)/14616/2025	ANAMIKA MANGUAL MP	SRIKAR KUMAR RATH	15161/2025
238	D-WP(C)/36054/2025 WP(C)/ /	SATNOSH KUMAR PARIDA MP	BIJAY KUMAR BEHERA	15162/2025
239	D-WP(C)/36068/2025 WP(C)/ /	DHANESWAR MISHRA MP	ASHIS KUMAR MISHRA	15163/2025
240	D-WP(C)/36069/2025 WP(C)/24808/2025	RADHA BHATRA MP	DIPTI RANJAN BHOKTA	15164/2025
241	D-WP(C)/45968/2024 WP(C)/27468/2024	THE CHIEF EXECUTIVE , ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY MP	BIJAY KUMAR BEHERA	15165/2025
242	D-WP(C)/36077/2025 WP(C)/ /	SUNAKAR ADHIKARI MP	GANESH PRASAD SAMAL	15166/2025
243	D-WP(C)/3237/2025 WP(C)/3635/2025	M/S.PSR CINEMAS, JANATA CITY CENTERS MP	SOUJANNA RANJAN MOHANTY	15167/2025
244	D-WP(C)/23797/2025 WP(C)/16469/2025	ALOK CHANDRA BARIK MP	DR.PURUSOTTAM CHULI	15168/2025
245	D-WP(C)/36087/2025 WP(C)/ /	THE MANAGER, NEW INDIA ASSURANCE MP	PRASANT KUMAR MAHALI	15169/2025
246	D-WP(C)/33507/2025 WP(C)/23204/2025	MANASWINI BISWAL MP		15170/2025

247	D-WP(C)/1537/2025 WP(C)/2090/2025	KAMAL KISHOR SHARMA MP	BIBEKANANDA BHUYAN	15171/2025
248	D-WP(C)/24575/2024 WP(C)/16028/2024	SRINATH KUMAR DASH MP	ASMIYA RANJAN MAJHI	15172/2025
249	D-WP(C)/24575/2024 WP(C)/16028/2024	SRINATH KUMAR DASH MP	ASMIYA RANJAN MAJHI	15173/2025
250	D-WP(C)/36095/2025 WP(C)/24851/2025	SHANTI MAJHI MP	SUSANTA SEKHAR MOHAPATRA	15174/2025
251	D-WP(C)/36096/2025 WP(C)/ /	M/S PUJA ENTERPRISES, CUTTACK MP	BIBHU PRASAD DAS	15175/2025
252	D-WP(C)/36097/2025 WP(C)/ /	RAJAKISHORE SAHOO MP	SAIBRATA RATH	15176/2025
253	D-WP(C)/17693/2025 WP(C)/12093/2025	ROJALINE DAS MP	KRISHNA CHANDRA SAHU	15177/2025
254	D-WP(C)/17693/2025 WP(C)/12093/2025	ROJALINE DAS MP	SHASHI BHUSAN JENA	15178/2025
255	D-WP(C)/27864/2025 WP(C)/20427/2025	PRAJNAABHIJIT SAHOO MP	DILLIP KUMAR MOHAPATRA	15179/2025
256	D-WP(C)/13543/2025 WP(C)/10108/2025	JHARANA DIGAL MP	SHASHI BHUSAN JENA	15180/2025
257	D-WP(C)/13543/2025 WP(C)/10108/2025	JHARANA DIGAL MP	KRISHNA CHANDRA SAHU	15181/2025
258	D-WP(C)/30062/2025 WP(C)/21082/2025	TULARAM NAIK MP	SOUMYA MISHRA	15182/2025
259	D-WP(C)/36099/2025 WP(C)/24858/2025	RABINDRA KUMAR PRADHAN MP	MAHESWAR MOHANTY	15183/2025
260	D-WP(C)/36100/2025 WP(C)/ /	SUMANTA KUMAR PANDA MP	PRADEEP KUMAR DAS	15184/2025
261	D-WP(C)/36104/2025 WP(C)/ /	M/S RAIN THE CLUB, BBSR MP	BIBHU PRASAD DAS	15185/2025
262	D-WP(C)/36107/2025 WP(C)/ /	M/S. RAIN THE CLUB, BBSR MP	BIBHU PRASAD DAS	15186/2025
263	D-WP(C)/9030/2025 WP(C)/6978/2025	MINATI HOTA MP		15187/2025
264	D-WP(C)/8337/2017 WP(C)/8337/2017	PITAMBAR MALLICK MP		15188/2025
265	D-WP(C)/36122/2025 WP(C)/ /	RAJDHANI SCHOOL OF NURSING, BBSR MP	PRATIK DASH	15189/2025
266	D-WP(C)/36126/2025 WP(C)/ /	ARJUN NAYAK MP	SANJIB MOHANTY	15190/2025
267	D-WP(C)/36128/2025 WP(C)/ /	JAGABANDHU MAJHI MP	SANJIB MOHANTY	15191/2025
268	D-WP(C)/36129/2025 WP(C)/ /	M/S HIMMAT SELF HELP GROUP, BHADRAKANT MP	ANMITA V DAS	15192/2025
269	D-WP(C)/36130/2025 WP(C)/ /	PURNA CHANDRA BASURI MP	PRAFULLA CHANDRA ACHARYA	15193/2025
270	D-WP(C)/36136/2025 WP(C)/ /	SUBASH CHANDRA ROUT MP	SANJIB MOHANTY	15194/2025
271	D-WP(C)/36131/2025 WP(C)/ /	DISTRICT MISSION SHAKTI FEDERATION MP	PRASHANTA KUMAR NAYAK	15195/2025
272	D-WP(C)/36147/2025 WP(C)/ /	SANTOSH KUMAR DALEI MP	SANJIB MOHANTY	15196/2025
273	D-WP(C)/36132/2025 WP(C)/ /	SRUJANIKA BLOCK MISSION SHAKTI MAHARANGA MP	PRASHANTA KUMAR NAYAK	15197/2025
274	D-WP(C)/36150/2025 WP(C)/ /	TRINATH JENA MP	SANJIB MOHANTY	15198/2025
275	D-WP(C)/36154/2025 WP(C)/ /	CHANDAN PARIDA MP	GOPINATH MISHRA	15199/2025
276	D-WP(C)/28601/2024 WP(C)/16364/2024	GUNANIDHI PRADHAN MP	BISWABIHARI MOHANTY	15200/2025
277	D-WP(C)/29057/2024 WP(C)/16541/2024	DR. SUBHANGA KISHORE DAS MP	DURGESH NARAYAN RATH	15201/2025
278	D-WP(C)/36157/2025	ARUNA SAHU	ALOK KUMAR PANDA	

	WP(C)/ /	MP		15202/2025
279	D-WP(C)/36162/2025	KALANDI NAIK	SANJIB MOHANTY	
	WP(C)/ /	MP		15203/2025
280	D-WP(C)/36163/2025	M/S MAA PATTAKUMARI CEMENT STORE	PRANVA KEMAR MISHRA	
	WP(C)/ /	MP		15204/2025
281	D-WP(C)/13323/2013	DAMAYANTI NAIK	M/S.SUVENDU KUMAR RAY	
	WP(C)/13323/2013	MP		15205/2025
282	D-WP(C)/36159/2025	ODISHA GRAMYA BANK RETIREES ASSOCIATION	CHANDANIS PANDA	
	WP(C)/ /	MP		15206/2025
283	D-WP(C)/36165/2025	RAGHUNATH PARIDA	SANJIB MOHANTY	
	WP(C)/ /	MP		15207/2025
284	D-WP(C)/36169/2025	SIBASIS NANDA	BIBHU PRASAD PANDA	
	WP(C)/ /	MP		15208/2025
285	D-WP(C)/36172/2025	SULOCHANA NAYAK	LAXMAN PRADHAN	
	WP(C)/ /	MP		15209/2025
286	D-WP(C)/36174/2025	KALPANA PATTANAIAK	NILAMADHAB SARKAR	
	WP(C)/ /	MP		15210/2025
287	D-WP(C)/34914/2025	PRIYAMBADA SAMAL	SANDHYARANI PANI	
	WP(C)/24318/2025	MP		15211/2025
288	D-WP(C)/13543/2025	JHARANA DIGAL	NIRANJAN BISWAL	
	WP(C)/10108/2025	MP		15212/2025
289	D-WP(C)/13543/2025	JHARANA DIGAL	SHASHI BHUSAN JENA	
	WP(C)/10108/2025	MP		15213/2025
290	D-WP(C)/36180/2025	SABITRI MISHRA	NIHAL RATH	
	WP(C)/ /	MP		15214/2025
291	D-WP(C)/44373/2024	SNIGDHARANI SAMANTARAY	RAJAKISHORE SAHOO	
	WP(C)/26107/2024	MP		15215/2025
292	D-WP(C)/36186/2025	ANJU TIBREWAL	ABHAY KHANDELWAL	
	WP(C)/ /	MP		15216/2025
293	D-WP(C)/24789/2025	T.BALARAM KISHEN	DEEPALI MAHAPATRA	
	WP(C)/18032/2025	MP		15217/2025
294	D-WP(C)/34916/2025	HAMID HASAN KHAN	SANDHYARANI PANI	
	WP(C)/24479/2025	MP		15218/2025
295	D-WP(C)/36201/2025	SOCIETY FOR ENVIROMENTAL PROMOTION AND DEVELOPMENT, BHADRAK	SONU MISHRA	
	WP(C)/ /	MP		15219/2025
296	D-WP(C)/36202/2025	SAYED NIAYZUL KARIM	GYANA RANJAN SETHI	
	WP(C)/ /	MP		15220/2025
297	D-WP(C)/36209/2025	SWATI SUCHISMITA PATRA	SIBA PRASAD SWAIN	
	WP(C)/ /	MP		15221/2025
298	D-WP(C)/36207/2025	GAJENDRA PRASAD DAS	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		15222/2025
299	D-WP(C)/23293/2025	KAMALA KANTA SAHU	AMIT KUMAR NATH	
	WP(C)/16025/2025	MP		15223/2025
300	D-WP(C)/34915/2025	SUSHANTA KUMAR DWARI	SANDHYARANI PANI	
	WP(C)/24486/2025	MP		15224/2025
301	D-WP(C)/36201/2025	SOCIETY FOR ENVIROMENTAL PROMOTION AND DEVELOPMENT, BHADRAK	SONU MISHRA	
	WP(C)/ /	MP		15225/2025
302	D-WP(C)/29138/2025	DHIRENDRA PAL	BAIDHAR SAHOO	
	WP(C)/20474/2025	MP		15226/2025
303	D-WP(C)/36238/2025	M/S. JINDAL STAINLESS STEEL LIMITED @ M/S. JINDAL STAINLESS LIMITED, NEW DELHI		
	WP(C)/24869/2025	MP		15227/2025
304	D-WP(C)/36239/2025	SASHI TIRKEY	UMARANI PANDA	
	WP(C)/ /	MP		15228/2025
305	D-WP(C)/5126/2017	NATABAR BEHERA		
	WP(C)/5126/2017	MP		15229/2025
306	D-WP(C)/36245/2025	ANIL KUMAR JENA	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		15230/2025
307	D-WP(C)/36244/2025	KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	
	WP(C)/ /	MP		15231/2025
308	D-WP(C)/36247/2025	SUJIT KUMAR DALAI	RAMDAS ACHARY	
	WP(C)/ /	MP		15232/2025
309	D-WP(C)/36245/2025	ANIL KUMAR JENA	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		15233/2025

310	D-WP(C)/26029/2025 WP(C)/ /	KHETRA MOHAN BHUMIJ MP	GHANASHYAM NAMTOAR	15234/2025
311	D-WP(C)/12006/2020 WP(C)/12006/2020	BANSHIDHARA BEHERA MP	SURYA NARAYAN PATNAIK	15235/2025
312	D-WP(C)/36256/2025 WP(C)/ /	SATYA NARAYAN MOHAPATRA MP	SIVA SANKAR CHAINI	15236/2025
313	D-WP(C)/36259/2025 WP(C)/ /	NILAKANTHA PRADHAN MP	JANMEJAYA KATIKIA	15237/2025
314	D-WP(C)/12035/2022 WP(C)/12035/2022	MANAS RANJAN BEHERA MP	PRAVAT RANJAN DASH	15238/2025
315	D-WP(C)/11961/2022 WP(C)/11961/2022	SUBHASHRI DHAL MP	PRAVAT RANJAN DASH	15239/2025
316	D-WP(C)/12325/2022 WP(C)/12325/2022	SASMITA NAYAK MP	PRAVAT RANJAN DASH	15240/2025
317	D-WP(C)/3950/2021 WP(C)/3950/2021	SUDHANSU SEKHAR DALAI MP	GOPALKRUSHNA MOHANTY	15241/2025
318	D-WP(C)/3948/2021 WP(C)/3948/2021	ASWINI KUMAR SAMANTARAY MP	GOPALKRUSHNA MOHANTY	15242/2025
319	D-WP(C)/3952/2021 WP(C)/3952/2021	BIBHUTI BHUSAN DASH MP	GOPALKRUSHNA MOHANTY	15243/2025
320	D-WP(C)/3958/2021 WP(C)/3958/2021	SHIBA SANKAR MAHARANA MP	GOPALKRUSHNA MOHANTY	15244/2025
321	D-WP(C)/3959/2021 WP(C)/3959/2021	PRIYABRATA JENA MP	GOPALKRUSHNA MOHANTY	15245/2025
322	D-WP(C)/7087/2021 WP(C)/7087/2021	PRATAP CHANDRA NAYAK MP	GOPALKRUSHNA MOHANTY	15246/2025
323	D-WP(C)/12694/2021 WP(C)/12694/2021	SANJAYA KUMAR PATTANAİK MP	GOPAL KRUSHNA MOHANTY	15247/2025
324	D-WP(C)/11950/2022 WP(C)/11950/2022	SANTOSH KUMAR RANA MP	PRAVAT RANJAN DASH	15248/2025
325	D-WP(C)/11952/2022 WP(C)/11952/2022	PRIYADARSINI PANDA MP	PRAVAT RANJAN DASH	15249/2025
326	D-WP(C)/11954/2022 WP(C)/11954/2022	KHITISH KUMAR SAMAL MP	PRAVAT RANJAN DASH	15250/2025
327	D-WP(C)/36223/2025 WP(C)/ /	MAA BHADRAKALI MISSION SHAKTI FEDERATION, BALASORA MP	RAJIV KUMAR MAHANTA	15251/2025
328	D-WP(C)/11955/2022 WP(C)/11955/2022	PRATARASHMI LAL MP	PRAVAT RANJAN DASH	15252/2025
329	D-WP(C)/36266/2025 WP(C)/ /	M/S. THE DRUGS, BBSR MP	LAXMI NARAYAN SAHOO	15253/2025
330	D-WP(C)/11969/2022 WP(C)/11969/2022	SUSHANTA KUMAR PRADHAN MP	PRAVAT RANJAN DASH	15254/2025
331	D-WP(C)/36263/2025 WP(C)/ /	RANJAN KUMAR BARIK MP	BHASKAR CHANDRA PANDA	15255/2025
332	D-WP(C)/12032/2022 WP(C)/12032/2022	SATYARANJAN SAMAL MP	PRAVAT RANJAN DASH	15256/2025
333	D-WP(C)/12034/2022 WP(C)/12034/2022	SANJAYA KUMAR PATRA MP	PRAVAT RANJAN DASH	15257/2025
334	D-WP(C)/12037/2022 WP(C)/12037/2022	SMRUTI RANJAN DAS MP	PRAVAT RANJAN DASH	15258/2025
335	D-WP(C)/35354/2025 WP(C)/24381/2025	ADHISHAKTI MAHILA MAHASANGHA MP	RAJIV KUMAR MAHANTA	15259/2025
336	D-WP(C)/39420/2024 WP(C)/25995/2024	DEBASMITA SAMANTRAY MP		15260/2025
337	D-WP(C)/36272/2025 WP(C)/ /	MURALIDHAR ROUT MP	PRANAYA KISHORE HARICHANDAN	15261/2025
338	D-WP(C)/24343/2024 WP(C)/14171/2024	PUSPA RAY MP	AMBIKA PRASAD RAY	15262/2025
339	D-WP(C)/36222/2024 WP(C)/21402/2024	DAMBARUDHAR NAYAK MP	SUSANTA KUMAR MISHRA	15263/2025
340	D-WP(C)/36281/2025 WP(C)/ /	JITENDRA KUMAR RATH MP	RAMA CHANDRA RAY	15264/2025
341	D-WP(C)/24982/2025	P.PADMA	RAMDAS ACHARY	

	WP(C)/17214/2025	MP		15265/2025
342	D-WP(C)/36286/2025 WP(C)/ /	KANGALI OJHA MP	RAMA CHANDRA RAY	15266/2025
343	D-WP(C)/36230/2025 WP(C)/ /	CHAIRGARH MISSION SHAKTI MAHASAN MP	RAJIV KUMAR MAHANTA	15267/2025
344	D-WP(C)/20698/2025 WP(C)/16160/2025	HIMANSU SEKHAR MOHANTY MP		15268/2025
345	D-WP(C)/32690/2025 WP(C)/22821/2025	M/S HOTEL ARISTOCRAT, JAGARSINGHPUR MP	SUDUMYA RANJAN MOHANTY, MILAN KANUNGO (SR. ADV.)	15269/2025
346	D-WP(C)/36291/2025 WP(C)/ /	SANJEEB KUMAR MOHAPATRA @ SANJIB MP	KUNWAR MOHAPATRA SRNGH	15270/2025
347	D-WP(C)/36294/2025 WP(C)/ /	BIJAY KUMAR PANIGRAHI MP	LAXMI PRASAD DWIVEDY	15271/2025
348	D-WP(C)/17076/2025 WP(C)/11689/2025	SUBODH KUMAR SARANGI MP	SOURAV DAS	15272/2025
349	D-WP(C)/36306/2025 WP(C)/ /	M/S. MAHIMA ENGINEERING SYSTEMS(P) MP	SURESH PANI	15273/2025
350	D-WP(C)/25175/2025 WP(C)/17843/2025	BHARAT NATH MP	KISHORE KUMAR JENA	15274/2025
351	D-WP(C)/10362/2024 WP(C)/6135/2024	ASHOK KUMAR DAS MP	PRAFULLA CHANDRA ACHARYA	15275/2025
352	D-WP(C)/36327/2025 WP(C)/ /	AJAYA KUMAR BEHERA MP	BAIDHAR SAHOO	15276/2025
353	D-WP(C)/35829/2025 WP(C)/24856/2025	DEBASMITA SAMANTARAY MP	AMITABH MISHRA	15277/2025
354	D-WP(C)/36329/2025 WP(C)/ /	SUKANTA KUMAR SAHOO MP	BIBHU PRASAD DAS	15278/2025
355	D-WP(C)/32371/2025 WP(C)/22578/2025	BASANTA PATRA MP	DIPTI RANJAN MOHAPATRA	15279/2025
356	D-WP(C)/36330/2025 WP(C)/ /	SUMIRANI SHAW MP	BAIDHAR SAHOO	15280/2025
357	D-WP(C)/36260/2025 WP(C)/ /	JAY MAA LAXMI SHG MP	DEBIDUTTA MOHAPATRA	15281/2025
358	D-WP(C)/36334/2025 WP(C)/ /	ANANTA KUMAR BAI MP	BAIDHAR SAHOO	15282/2025
359	D-WP(C)/36335/2025 WP(C)/ /	M/S. AMITA AND COMPANY, BBSR MP	BIBHU PRASAD DAS	15283/2025
360	D-WP(C)/36350/2025 WP(C)/ /	RAMAMANI SWAIN MP	SUKANTA KUMAR NAYAK (2)	15284/2025
361	D-WP(C)/36362/2025 WP(C)/ /	SUDHANSU SEKHAR MAHAPATRA MP	TAPESH ROY	15285/2025
362	D-WP(C)/36303/2025 WP(C)/ /	SUBARNA SIKHA, SONEPUR MP	RAJIV KUMAR MAHANTA	15286/2025
363	D-WP(C)/36379/2025 WP(C)/ /	BISWARUP DIXIT MP	SUBHASREE MOHANTY	15287/2025